

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 27.04.2026 to 30.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D & J	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G & K	5	S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 27 th & 28 th April) S/Shri O P Kant, AM & Rahul Chaudhary, JM (on 29 th & 30 th April)
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	8	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

Constitution of Benches 04.05.2026 to 07.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 4 th & 5 th May)
G	5	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	8	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM
H & K	9 At 2.30 pm	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

Constitution of Benches 11.05.2026 to 14.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	2	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
I & SMC	3	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseeth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
H & K	6 (At 2.30 pm)	Shri O P Kant, AM & Smt Kavitha Rajagopal JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	9	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM

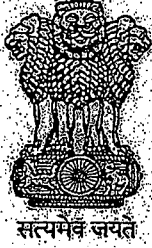
Constitution of Benches 18.05.2026 to 21.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I & SMC	2	S/Shri Saktijit Dey, VP & Arun Khodpia, AM (on 18 th May)
	9	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM (19 th to 21 st May)
B	3	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
E & K	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseeth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	11	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

- 'D' Bench will not function on 6th & 7th May and the cases fixed will be heard on 11th & 12th May, 2026 respectively

Sd/-
[Saktijit Dey]
VICE PRESIDENT

Dated: 24th April, 2026.
(Hindi version follows)



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 02nd April, 2026

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 06.04.2026 to 02.05.2026 – Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting No. (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	2642 366 8521	2026
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	2644 217 1461	2026
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	2643 815 7257	2026
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	2642 125 4122	2026
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	2643 736 6601	2026
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	2642 474 4799	2026
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	2640 956 2087	2026
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	2641 988 2001	2026
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	2642 241 0933	2026
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	2640 418 0078	2026
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	Not Function	N/A

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.

Assistant Registrar

[Signature]
[Signature]

INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

Mumbai -400 020.

NOTICE

**Appeals upto the year 2018 fixed before “ A ” to “ G ” Benches & “ SMC ”
Bench are to be treated as Old Appeals and will be taken up for hearing and
disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these
appeals, except, under exceptional circumstances.**

By order


ASSISTANT REGISTRAR

Mumbai.

Dated: 24.04.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

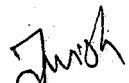
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3964/MUM/2026	2027-28 to 2031-32	[A] AAKAR CHARITABLE TRUST (E-FILE) (EH)	
2	ITA 3965/MUM/2026	AY 2027-28 to AY 2031-32	[A] AAKAR CHARITABLE TRUST (E-FILE) (EH)	
3	ITA 3021/MUM/2022	2011-2012	[D] M/S ASHIK WOLLEN MILLS LIMITED (RM)	
4	ITA 4826/MUM/2024	2014-15	[A] AARTI DRUGS LIMITED	
5	ITA 4881/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
6	ITA 4882/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
7	ITA 4883/MUM/2024	2016-17	[A] AARTI DRUGS LIMITED	
8	ITA 4906/MUM/2024	2018-19	[A] AARTI DRUGS LIMITED	
9	ITA 4907/MUM/2024	2019-20	[A] AARTI DRUGS LIMITED	
10	ITA 4908/MUM/2024	2020-21	[A] AARTI DRUGS LIMITED	
11	ITA 4920/MUM/2024	2016-17	[D] AARTI DRUGS LTD (E-FILE)	
12	ITA 4921/MUM/2024	2015-16	[D] AARTI DRUGS LTD (E-FILE)	
13	ITA 4924/MUM/2024	2014-15	[D] AARTI DRUGS LTD (E-FILE)	
14	ITA 5056/MUM/2024	2020-21	[D] AARTI DRUGS LTD (E-FILE)	
15	ITA 5058/MUM/2024	2017-18	[D] AARTI DRUGS LTD (E-FILE)	
16	ITA 5061/MUM/2024	2018-19	[D] AARTI DRUGS LTD (E-FILE)	
17	ITA 5062/MUM/2024	2019-20	[D] AARTI DRUGS LTD (E-FILE)	
18	ITA 2279/MUM/2025	2021-22	[D] MAN INDUSTRIES (INDIA) LIMITED (E-FILE)	
19	ITA 2984/MUM/2025	2017-18	[D] ADHIR BARTER PRIVATE LIMITED (E-FILE)	
20	ITA 3476/MUM/2025	2019-20	[A] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
21	ITA 4378/MUM/2025	2019-20	[D] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	

CAUSE LIST OF A BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 7

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 6503/MUM/2025	2014-15	[A] ACCESS SUITES PRIVATE LIMITED (E-FILE)	
23	ITA 7389/MUM/2025	2012-13	[A] APRICOT CAPITALS PRIVATE LIMITED (E-FILE)	
24	ITA 8924/MUM/2025	2022-23	[A] ATCOM TECHNOLOGIES LIMITED	
25	ITA 9160/MUM/2025	2017-18	[A] AARYA SILVER	
26	ITA 9153/MUM/2025	2019-20	[A] ALLIANCE CORPORATION	
27	ITA 9347/MUM/2025	2013-14	[A] LE MEILLEUR GLOBAL TRADE PVT LTD (E-FILE)	
28	ITA 300/MUM/2026	2019-20	[A] MANAV IMPORTS PRIVATE LIMITED	
29	ITA 1266/MUM/2026	2012-13	[A] ASHHAPURA POLY MILLS LIMITED (E-FILE)	
30	ITA 1267/MUM/2026	2014-15	[A] ASHHAPURA POLY MILLS LIMITED (E-FILE)	
31	ITA 1275/MUM/2026	2013-14	[A] AKSHAR LAND DEVELOPERS PVT LTD	
32	ITA 1277/MUM/2026	2020-21	[A] ALISHA HOLDINGS PRIVATE LIMITED	
33	ITA 1299/MUM/2026	2022-23	[A] LAXMAN ANAND SHELAR	
34	ITA 1303/MUM/2026	2016-17	[A] LANDMARK WORLDWIDE BREAKTHROUGH TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
35	ITA 1316/MUM/2026	NA	[A] ANGEL ONE FOUNDATION (E-FILE)	
36	ITA 1317/MUM/2026	NA	[A] ANGEL ONE FOUNDATION (E-FILE)	
37	ITA 1326/MUM/2026	2018-19	[A] ADITYA BIRLA FASHION AND RETAIL LIMITED (E-FILE)	
38	ITA 1334/MUM/2026	2014-15	[D] M/S. AADESH COMMODITIES PRIVATE LIMITED (E-FILE)	
39	ITA 1438/MUM/2026	2018-19	[A] LASA SUPERGENERICS LIMITED	
40	ITA 1445/MUM/2026	N.A	[A] AREION FOUNDATION	
41	ITA 1446/MUM/2026	N.A	[A] AREION FOUNDATION	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	WTA 3/MUM/2025	2009-10	[A] MR.ARUN GOVIND JADHWANI L/H OF LATE GOBIND RAJALDAS JADHWANI	
2	ITA 3629/MUM/2025	2018-19	[A] ARUN RAMU SHIKHARE	
3	ITA 5259/MUM/2025	2012-13	[A] ANIL TILAKRAJ MEHRA (E.F.)	
4	ITA 5260/MUM/2025	2013-14	[A] ANIL TILAKRAJ MEHRA (E.F.)	
5	ITA 6965/MUM/2025	2014-15	[A] MR. ANAND LILARAM RAISINGHANI	
6	ITA 7285/MUM/2025	2014-15	[A] LALIT C. JOBANPUTRA	
7	ITA 7805/MUM/2025	2017	[D] ASHAPURA DEVELOPERS (E-FILE)	
8	ITA 7806/MUM/2025	2018	[D] ASHAPURA DEVELOPERS (E-FILE)	
9	ITA 7807/MUM/2025	2022	[D] ASHAPURA DEVELOPERS (E-FILE)	
10	ITA 9166/MUM/2025	2016-17	[A] MOSIAC LANDMARKS LLP	
11	ITA 9327/MUM/2025	2023-24	[A] ANITA MEDICAL SYSTEMS PVT LTD	
12	ITA 514/MUM/2026	2015-16	[A] AUTOGRAPH CARS INDIA PVT. LTD (E-FILE)	
13	ITA 1337/MUM/2026	2018-19	[A] ASIHA AYUB GHEEWALA	
14	ITA 1369/MUM/2026	2012-13	[D] ALPA SANDEEP SHIKRE (THE LEGAL HEIR OF LATE MANSUKHLAL AMRITLAL MODI) (E-FILE)	
15	ITA 1375/MUM/2026	AY 2025-26	[A] AASHRAY DURG BAHU UDDSHIY SAMAJIK SANSTHA (E-FILE)	
16	ITA 1382/MUM/2026	2012-13	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
17	ITA 1383/MUM/2026	2013-14	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
18	ITA 1384/MUM/2026	2014-15	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
19	ITA 1399/MUM/2026	2014-15	[A] ASIAN HEART INSTITUTE AND RESEACH CENTRE PRIVATE LIMITED	
20	ITA 1400/MUM/2026	2011-12	[A] M/S. LOKMAT MEDIA PRIVATE LIMITED	
21	ITA 1458/MUM/2026	2017-18	[A] ANVI METCORP PRIVATE LIMITED (E-FILE)	
22	ITA 1465/MUM/2026	2014-15	[A] ASHOK HEMANDAS ADNANI (E-FILE)	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5339/MUM/2025	2012-13	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
2	ITA 5340/MUM/2025	2013-14	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
3	ITA 5341/MUM/2025	2014-15	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
4	ITA 5342/MUM/2025	2015-16	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
5	ITA 5880/MUM/2025	2016-17	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
6	ITA 5881/MUM/2025	2019-20	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
7	CO 319/MUM/2025	2016-17	[A] AARTI INDUSTRIES LIMITED	
8	CO 320/MUM/2025	2019-20	[A] AARTI INDUSTRIES LIMITED	
9	CO 331/MUM/2025	2012-13	[A] AARTI INDUSTRIES LIMITED	
10	CO 332/MUM/2025	2013-14	[A] AARTI INDUSTRIES LIMITED	
11	CO 333/MUM/2025	2014-15	[A] AARTI INDUSTRIES LIMITED	
12	CO 334/MUM/2025	2015-16	[A] AARTI INDUSTRIES LIMITED	
13	ITA 7815/MUM/2025	2017-18	[A] ARROW GREENTECH LIMITED (E-FILE)	
14	ITA 9190/MUM/2025	2013-14	[D] AGS WORLD TRANSPORT INDIA PVT. LTD. (E-FILE)	
15	ITA 9307/MUM/2025	2020-21	[D] ANTIQUE STOCK BROKING LIMITED (E-FILE)	
16	ITA 9319/MUM/2025	2018-19	[A] ALTAF AYUB MEUWA	
17	ITA 5925/MUM/2025	2012-13	[A] ANIMESH KANJIBHAI PATEL (E-FILE)	
18	ITA 8758/MUM/2025	2016-17	[A] APAR INDUSTRIES LTD	
19	ITA 389/MUM/2026	2018-2019	[D] ASHJIT REALTIES PRIVATE LIMITED (E-FILE)	
20	ITA 1417/MUM/2026	2019-20	[A] ASGARALI YUSUFALI PORBANDARWALA (E-FILE)	
21	ITA 1418/MUM/2026	2023-24	[A] ASGARALI YUSUFALI PORBANDARWALA (E-FILE)	
22	ITA 1468/MUM/2026	2020-21	[A] ASGARALI YUSUFALI PORBANDARWALA (E-FILE)	
23	ITA 1426/MUM/2026	2016-17	[A] APURVA PRADEEP SHAH (E-FILE)	
24	ITA 1428/MUM/2026	2017-18	[A] ARUN IMPEX PRIVATE LIMITED (E-FILE)	
25	ITA 1430/MUM/2026	2015-16	[A] ASL CAPITAL HOLDINGS PVT. LTD. (E-FILE)	
26	ITA 1473/MUM/2026	2013-14	[D] AMBERNATH MIDC CETP COMPANY PRIVATE LIMITED (E-FILE)	
27	ITA 1474/MUM/2026	2016-17	[D] APAR INDUSTRIES LIMITED (E-FILE)	
28	ITA 1594/MUM/2026	2023-24	[A] LAXMAN DADARAO SURYAVANSHI (E-FILE)	
29	ITA 1597/MUM/2026	2023-24	[A] A N PATEL & OTHERS (E-FILE)	
30	ITA 1608/MUM/2026	2017-18	[A] AAMBY VALLEY GREEN GOLF LIMITED (E-FILE)	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3753/MUM/2025	2017-18	[A] ACCESS DIAMONDS PRIVATE LIMTIED	
2	ITA 3914/MUM/2025	2017	[D] ACCESS DIAMONDS PRIVATE LIMITED (E-FILE)	
3	ITA 5823/MUM/2025	2018-2019	[A] LAN FINANCE PRIVATE LIMITED (E-FILE)	
4	ITA 9113/MUM/2025	2008-09	[D] MULCHAND LILARAM ASNANI (E-FILE)	
5	ITA 9114/MUM/2025	2008-09	[D] MULCHAND LILARAM ASNANI (E-FILE)	
6	ITA 9115/MUM/2025	2009-10	[D] MULCHAND LILARAM ASNANI (E-FILE)	
7	ITA 9116/MUM/2025	2009-10	[D] MULCHAND LILARAM ASNANI (E-FILE)	
8	ITA 9191/MUM/2025	2010-11	[D] MULCHAND LILARAM ASNANI (E-FILE)	
9	ITA 9192/MUM/2025	2010-11	[D] MULCHAND LILARAM ASNANI (E-FILE)	
10	ITA 9193/MUM/2025	2011-12	[D] MULCHAND LILARAM ASNANI (E-FILE)	
11	ITA 9194/MUM/2025	2011-12	[D] MULCHAND LILARAM ASNANI (E-FILE)	
12	ITA 9266/MUM/2025	2012-13	[D] MULCHAND LILARAM ASNANI (E-FILE)	
13	ITA 9267/MUM/2025	2012-13	[D] MULCHAND LILARAM ASNANI (E-FILE)	
14	ITA 9268/MUM/2025	2013-14	[D] MULCHAND LILARAM ASNANI (E-FILE)	
15	ITA 9269/MUM/2025	2013-14	[D] MULCHAND LILARAM ASNANI (E-FILE)	
16	CO 62/MUM/2026	2008-09	[A] MULCHAND LILARAM ASNANI	
17	CO 63/MUM/2026	2009-10	[A] MULCHAND LILARAM ASNANI	
18	CO 64/MUM/2026	2012-13	[A] MULCHAND LILARAM ASNANI	
19	CO 65/MUM/2026	2013-14	[A] MULCHAND LILARAM ASNANI	
20	CO 66/MUM/2026	2008-09	[A] MULCHAND LILARAM ASNANI	
21	CO 67/MUM/2026	2009-10	[A] MULCHAND LILARAM ASNANI	
22	CO 68/MUM/2026	2010-11	[A] MULCHAND LILARAM ASNANI	
23	CO 69/MUM/2026	2011-12	[A] MULCHAND LILARAM ASNANI	

CAUSE LIST OF A BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	CO 70/MUM/2026	2012-13	[A] MULCHAND LILARAM ASNANI	
25	CO 71/MUM/2026	2013-14	[A] MULCHAND LILARAM ASNANI	
26	CO 72/MUM/2026	2010-11	[A] MULCHAND LILARAM ASNANI	
27	CO 73/MUM/2026	2011-12	[A] MULCHAND LILARAM ASNANI	
28	ITA 8684/MUM/2025	2022-23	[D] AMIT MAHENSARIA (E-FILE)	
29	ITA 502/MUM/2026	2023-24	[A] MAHENDRA RAMAKANT LIKHITE	
30	ITA 895/MUM/2026	2008-09	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
31	ITA 896/MUM/2026	2015-16	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
32	ITA 1497/MUM/2026	2019-20	[A] M/S. LOTUS INFRA SOLUTIONS	
33	ITA 1498/MUM/2026	2020-21	[A] M/S. LOTUS INFRA SOLUTIONS	
34	ITA 1499/MUM/2026	2021-22	[A] M/S. LOTUS INFRA SOLUTIONS	
35	ITA 1500/MUM/2026	2022-23	[A] M/S. LOTUS INFRA SOLUTIONS	
36	ITA 1520/MUM/2026	2013-14	[A] AAKASH UNIVERSAL LIMITED (E-FILE)	
37	ITA 1521/MUM/2026	2016-17	[A] ASSURITY REAL ESTATE LLP (E-FILE)	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 624/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
2	ITA 1929/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
3	ITA 9446/MUM/2025	2018-19	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
4	ITA 9447/MUM/2025	2019-20	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
5	ITA 9448/MUM/2025	2020-21	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
6	ITA 9449/MUM/2025	2021-22	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
7	ITA 9501/MUM/2025	2013-14	[D] NEELKANTH URBAN DEVELOPERS PRIVATE LIMITED (E-FILE)	
8	CO 129/MUM/2026	2013-14	[A] NEELKANTH URBAN DEVELOPERS PRIVATE LIMITED (E-FILE)	
9	ITA 2657/MUM/2025	2015-16	[A] NAVAJBAI RATAN TATA TRUST	
10	ITA 1222/MUM/2026	2009-10	[A] M S ROADLINES	
11	ITA 1232/MUM/2026	2016-17	[A] MIDAS TOUCH EXPORT PRIVATE LIMITED (E-FILE)	
12	ITA 1251/MUM/2026	2016-17	[A] MANGALDEEP MULTISTATE URBAN CO-OP CREDIT SOCIETY LTD (E-FILE)	
13	ITA 1274/MUM/2026	2023-2024	[A] MK DIAMOND MOUNTINGS (E-FILE)	
14	ITA 1286/MUM/2026	NA	[A] MAHARASHTRA OLYMPIC ASSOCIATION (E-FILE)	
15	ITA 1300/MUM/2026	NA	[A] MAHARASHTRA OLYMPIC ASSOCIATION (E-FILE)	
16	ITA 1294/MUM/2026	2019-20	[A] MR. MANISH BHAVANJI BHEDA	
17	ITA 1296/MUM/2026	2018-19	[A] MR. MANISH BHAVANJI BHEDA	
18	ITA 1359/MUM/2026	2011-12	[A] NARENDRA RAMANLAL SHAH (E-FILE)	
19	ITA 1401/MUM/2026	2015-16	[A] NIKHIL RADHESHYAM AGRAWAL	
20	ITA 1422/MUM/2026	2017-18	[A] BENCHMARK BUILDCON PRIVATE LIMITED (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5092/MUM/2025	2008-09	[A] NAVROZE SHIAMAK MARSHALL (LEGAL HEIR OF LATE MRS. MAKI SHIAMAK MARSHALL)	
2	ITA 7750/MUM/2025	2014-15	[A] NARENDER VIJAY KUMAR LAKHANI	
3	ITA 9475/MUM/2025	2011-12	[A] SARJAK CONTAINER LINES PRIVATE LIMITED (E-FILE)	
4	ITA 9483/MUM/2025	2010-2011	[A] SURESH BHAI VALJI BHAI KUKADIYA (E-FILE)	
5	ITA 5746/MUM/2024	2017-18	[D] BHASIN PROPERTIES AND DEVELOPERS PVT LTD (E-FILE)	
6	ITA 555/MUM/2025	2009-10	[A] BAYER BIOSCIENCE PVT LTD	
7	ITA 556/MUM/2025	2010-11	[A] BAYER BIOSCIENCE PVT LTD	
8	ITA 1762/PUN/2025	2016-17	[A] BHASIN PROPERTIES AND DEVELOPERS PRIVATE LIMITED	
9	ITA 4723/MUM/2025	2017-18	[A] BHASIN PROPERTIES AND DEVELOPERS PRIVATE LIMITED	
10	ITA 7036/MUM/2025	2020-21	[D] NELUFAR BEHRAM IRANI (E-FILE)	
11	ITA 7456/MUM/2025	2016-17	[A] NEHA SINGH VARAYA	
12	ITA 9170/MUM/2025	2012-13	[A] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
13	ITA 1470/MUM/2026	2023-24	[A] NIRAJ DILIP SHAH (E-FILE)	
14	ITA 1471/MUM/2026	2006-07	[D] NEXT TECHNOLOGIES (INDIA) PRIVATE LIMITED (E-FILE)	
15	ITA 1475/MUM/2026	2016-17	[D] THE NEW INDIA ASSURANCE CO LIMITED (E-FILE)	
16	ITA 1517/MUM/2026	2012-13	[A] BALGOPAL TRUST (E-FILE)	
17	ITA 1534/MUM/2026	2018-19	[D] THE BOMBAY DYEING AND MANUFACTURING COMPANY LIMITED (E-FILE)	
18	ITA 1584/MUM/2026	2023-24	[A] BAIJNATH RAM KHILAWAN YADAV	
19	ITA 1593/MUM/2026	2022-23	[A] BHAGYALAXMI KITCHENWARE LLP (E-FILE)	
20	ITA 1610/MUM/2026	2013-14	[A] NANDLAL MADHAVJI THAKKAR (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF B BENCH FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**


IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 347/MUM/2025	2015-16	[A] BRITE TOOLS COMPANY PVT. LTD (E-FILE)	
2	ITA 3493/MUM/2025	2015-16	[D] BRITE TOOLS COMPANY PVT. LTD (E-FILE)	
3	ITA 8920/MUM/2025	2016-17	[A] MR. NIKHIL A JHAVERI	
4	ITA 9435/MUM/2025	2020-21	[A] BHASKAR CADUVETI RAO	
5	ITA 25/MUM/2026	2010-11	[A] NEXT CREDITS AND MERCANTILES PVT. LTD. (E-FILE)	
6	ITA 9094/MUM/2025	2014-15	[A] NAVIN SHAMJI VIRA (E-FILE)	
7	ITA 9095/MUM/2025	2017-18	[A] NAVIN SHAMJI VIRA (E-FILE)	
8	ITA 1336/MUM/2026	2012-13	[A] MADHU SATISH KHANNA	
9	ITA 1338/MUM/2026	2015-16	[A] SHRI MOHAMED RAEES MOHAMED YUSUF SHAIKH	
10	ITA 1345/MUM/2026	2011-12	[A] MALA HEMANT SHETH	
11	ITA 1351/MUM/2026	2014-15	[A] MALLIKARJUN BASAWANAPPA PANDERAGERA	
12	ITA 1358/MUM/2026	2024-25	[A] THE MASTER POLISHERS (E-FILE)	
13	ITA 1361/MUM/2026	2015-16	[A] MADHUBEN RAMNIK NANDU (E-FILE)	
14	ITA 1466/MUM/2026	2022-23	[A] MANISH PUSHKAR DAYAL SINGHAL (E-FILE)	
15	ITA 1495/MUM/2026	2022-23	[A] M/S. MUKTI CONSTRUCTION	
16	ITA 1592/MUM/2026	2016-17	[A] MADHUBAN MOTORS PRIVATE LIMITED (E-FILE)	
17	ITA 8121/MUM/2025	2010	[D] NIPA PREMAL DOSHI (E-FILE)	
18	ITA 8122/MUM/2025	2011	[D] NIPA PREMAL DOSHI (E-FILE)	
19	ITA 1153/MUM/2026	2015-16	[A] SAINATH BUILDERS AND DEVELOPERS (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8353/MUM/2025	2010-11	[D] BHAVESH NAVINCHAND SHAH (E-FILE)	
2	ITA 8930/MUM/2025	2018-19	[A] BANG OVERSEAS LIMITED (E-FILE)	
3	ITA 9080/MUM/2025	2009-10	[A] BIHARI PARMANAND KANDHARI	
4	ITA 6182/MUM/2025	2011-12	[A] N.R. CORPORATION	
5	ITA 6183/MUM/2025	2012-13	[A] N.R. CORPORATION	
6	ITA 9312/MUM/2025	2023-24	[A] BANSI FASHION PRIVATE LIMITED (E-FILE)	
7	ITA 39/MUM/2026	2012-13	[A] SUNIL MOTILAL SHAH (THROUGH LEGAL HEIR RUSHABH SUNIL SHAH) (E-FILE)	
8	ITA 115/MUM/2026	2018-19	[A] SUNITA NAGPAL (E-FILE)	
9	ITA 1451/MUM/2026	2017-18	[A] SHAILESH CHANDRAKANT MORE	
10	ITA 1461/MUM/2026	2020-2021	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE)	
11	ITA 1462/MUM/2026	2020-2021	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE)	
12	ITA 1529/MUM/2026	2019-20	[A] MARUTI KALURAM BORADE (HUF) (E-FILE)	
13	ITA 1549/MUM/2026	2018-19	[A] NISHICA IMPEX PVT LTD	
14	ITA 1555/MUM/2026	2026-27	[A] BIJA CONSERVATION FOUNDATION (E-FILE)	
15	ITA 1578/MUM/2026	2017-18	[A] SAVITA MANGESH SHIRAWALE	
16	ITA 1579/MUM/2026	2017-18	[A] SAVITA MANGESH SHIRAWALE	
17	ITA 1580/MUM/2026	2017-18	[A] SAVITA MANGESH SHIRAWALE	
18	ITA 1581/MUM/2026	2017-18	[A] SAVITA MANGESH SHIRAWALE	
19	ITA 1245/MUM/2026	2018-19	[A] SUREKHA DINESH ADANI (E-FILE)	


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24-Apr-2026

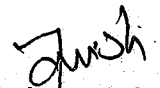
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5291/MUM/2025	2012-13	[A] PRAJATMA TRADING COMPANY PVT LTD(AMALGAMATED WITH SPRIT INFRAPOWER AND MULTIVENTURES PVT LTD EARLIER KNOWN AS SPRIT TEXTILES PVT LTD	
2	ITA 6630/MUM/2025	2017-18	[A] PARADISE ASSOCIATES (E-FILE)	
3	ITA 6976/MUM/2025	2018-19	[D] PRIVA INFRACON (E-FILE)	
4	ITA 7155/MUM/2025	2011-12	[A] CHANDRESH LOTIA	
5	ITA 7579/MUM/2025	2013-14	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
6	ITA 7580/MUM/2025	2018-19	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
7	ITA 7581/MUM/2025	2020-21	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
8	ITA 7582/MUM/2025	2023-24	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
9	ITA 7808/MUM/2025	2016-17	[A] PREETHI HARESH HARWANI (E-FILE)	
10	ITA 8216/MUM/2025	2009-10	[D] OTTERS CLUB (E-FILE)	
11	ITA 8217/MUM/2025	2018-19	[D] OTTERS CLUB (E-FILE)	
12	ITA 8234/MUM/2025	2012-13	[D] COSMOS CONSTRUCTIONS (E-FILE)	
13	ITA 8288/MUM/2025	2013-14	[A] CHANDRA PRAKASH JAIN (E-FILE)	
14	ITA 8295/MUM/2025	2011-12	[A] PARUL SANDEEP GANDHI (E-FILE)	
15	ITA 8332/MUM/2025	2017-18	[A] CRESCENT AMITY REALTORS PRIVATE LIMITED	
16	ITA 8333/MUM/2025	2022-23	[A] CARRON INVESTMENTS PVT LTD	
17	ITA 8334/MUM/2025	2011-12	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
18	ITA 8335/MUM/2025	2015-16	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
19	ITA 8336/MUM/2025	2016-17	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
20	ITA 483/MUM/2026	2018	[D] ORBIT VENTURES DEVELOPERS (E-FILE)	
21	ITA 616/MUM/2026	2017-18	[A] SVP GLOBAL TEXTILES LIMITED	
22	ITA 773/MUM/2026	2016-17	[D] PRAVARA RENEWABLE ENERGY LIMITED (E-FILE)	
23	ITA 920/MUM/2026	2021-22	[A] PRAKASH SHARAD JOSHI	
24	ITA 924/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
25	ITA 925/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
26	ITA 938/MUM/2026	2009-10	[A] PRADIP NATHALAL SHAH (E-FILE)	
27	ITA 943/MUM/2026	2014-15	[A] PUNE SHOLAPUR ROAD DEVELOPMENT COMPANY LIMITED (E-FILE)	
28	ITA 1175/MUM/2026	N.A	[A] PADMA TULSIDAS SANGHAVI PUBLIC CHARITABLE TRUST	
29	ITA 1176/MUM/2026	2021-22	[A] IDEAL JEWELS INDIA PVT LTD	


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24-Apr-2026

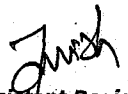
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6879/MUM/2025	2011-12	[A] IDEACOUNT EDUCATION PRIVATE LIMITED	
2	ITA 7604/MUM/2025	2018-19	[A] PORWAL CHARITABLE TRUST (E-FILE)	
3	ITA 7790/MUM/2025	2023-24	[A] COUNCIL FOR FAIR BUSINESS PRACTICES (E-FILE)	
4	ITA 8485/MUM/2025	2017-18	[A] IDRIS SULEMAN MALKANI (E-FILE)	
5	ITA 8486/MUM/2025	2018-19	[A] IDRIS SULEMAN MALKANI (E-FILE)	
6	ITA 8487/MUM/2025	2019-20	[A] IDRIS SULEMAN MALKANI (E-FILE)	
7	ITA 8517/MUM/2025	2019-20	[A] POPATLAL PURAJI JAIN (E-FILE)	
8	ITA 8518/MUM/2025	2020-21	[A] POPATLAL PURAJI JAIN (E-FILE)	
9	ITA 8529/MUM/2025	2018-19	[A] ONEWORLD DESIGN STUDIO PRIVATE LIMITED	
10	ITA 8530/MUM/2025	2014-15	[A] ONE WORLD RETAIL PRIVATE LIMITED	
11	ITA 8560/MUM/2025	2012-13	[A] CHETAN STONE CRUSHER (E-FILE)	
12	ITA 8651/MUM/2025	2015-16	[A] ONEWORLD RETAIL PRIVATE LIMITED	
13	ITA 8653/MUM/2025	2017-18	[A] ONEWORLD DESIGN STUDIO PRIVATE LIMITED	
14	ITA 297/MUM/2026	2023-24	[A] CYQUREX SYSTEMS PRIVATE LIMITED	
15	ITA 908/MUM/2026	2016-17	[A] CRAVE ENTERTAINMENT (P) LIMITED	
16	ITA 909/MUM/2026	2012-13	[A] CRP RISK MANAGEMENT LIMITED	
17	ITA 910/MUM/2026	2018-19	[A] CRP RISK MANAGEMENT LIMITED	
18	ITA 911/MUM/2026	2020-21	[A] CAROL PETROLEUM PRIVATE LIMITED	
19	ITA 919/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
20	ITA 1027/MUM/2026	2027-28	[A] THE CHEMICAL & ALKALI MERCHANTS ASSOCIATION	
21	ITA 1097/MUM/2026	2019-20	[A] PRAMOD NARAYAN JANGAM (E-FILE)	
22	ITA 1102/MUM/2026	2020-21	[A] CAPGEMINI IT SOLUTIONS INDIA PRIVATE LIMITED (E-FILE)	
23	ITA 1177/MUM/2026	2020-21	[A] IDEAL JEWELS (INDIA) PVT LTD	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2598/MUM/2025	2009-10	[A] MUMBAI PORT AUTHORITY (E-FILE)	
2	ITA 2604/MUM/2025	2012-13	[A] MUMBAI PORT AUTHORITY (E-FILE)	
3	ITA 2834/MUM/2025	2009-10	[D] MUMBAI PORT AUTHORITY (E-FILE)	
4	ITA 2835/MUM/2025	2012-13	[D] MUMBAI PORT AUTHORITY (E-FILE)	
5	ITA 3828/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
6	ITA 4013/MUM/2025	2013-14	[A] CHIRAG PARSHOTTAM PATEL (E-FILE)	
7	ITA 4065/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
8	ITA 4210/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
9	ITA 4268/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
10	ITA 6334/MUM/2025	2014-15	[A] SINDHUMATI RAMAVTAR PATHAK (E-FILE)	
11	ITA 6710/MUM/2025	2017-18	[D] OTTERS CLUB (E-FILE)	
12	ITA 8745/MUM/2025	2013-14	[A] CHIRAG ANIL SHAH	
13	ITA 8817/MUM/2025	2018-19	[D] CHANDRESH DINESH KOTHARI (E-FILE)	
14	ITA 8846/MUM/2025	2019-20	[D] CHANDRESH DINESH KOTHARI (E-FILE)	
15	ITA 8847/MUM/2025	2022-23	[D] CHANDRESH DINESH KOTHARI (E-FILE)	
16	ITA 1050/MUM/2026	2021-22	[A] PARLE BISCUITS PVT LTD (E-FILE)	
17	ITA 1051/MUM/2026	2022-23	[A] PARLE BISCUITS PVT LTD (E-FILE)	
18	ITA 1184/MUM/2026	2020-21	[A] CHETAN SHANTILAL KAPADIA	
19	ITA 1208/MUM/2026	2013-2014	[A] PAWAN PODDAR (E-FILE)	
20	ITA 1225/MUM/2026	2017-18	[A] ORGANIZATION FOR SUSTAINABLE COMMUNITIES	
21	ITA 1226/MUM/2026	2018-19	[A] ORGANIZATION FOR SUSTAINABLE COMMUNITIES	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4431/MUM/2024	2012-13	[A] M/S INDAGE WINES (RM)	
2	ITA 4528/MUM/2024	2012-13	[A] M/S. INDAGE WINE (RM)	
3	ITA 2455/MUM/2025	2012-13	[D] OXALIS LABS (E-FILE)	
4	ITA 7148/MUM/2025	2017-18	[A] CHEM MACH PRIVATE LIMITED (E-FILE)	
5	ITA 7598/MUM/2025	2017-18	[D] CHEM MACH PRIVATE LIMITED (E-FILE)	
6	ITA 7902/MUM/2025	2013-14	[A] PREMJI BHURLAL GALA	
7	ITA 7903/MUM/2025	2017-18	[A] PREMJI BHURLAL GALA	
8	ITA 8254/MUM/2025	2022-23	[D] SHRI CHAITANYA HEALTH AND CARE TRUST (E-FILE)	
9	ITA 8430/MUM/2025	2010-11	[D] CHANDRA ASOO NIHALANI (E-FILE)	
10	ITA 8829/MUM/2025	2014-15	[A] MR. OMPRAKASH BHADADA	
11	ITA 1279/MUM/2026	2018-19	[A] PUJYA SINDHI PANCHAYAT TRUST	
12	ITA 1281/MUM/2026	2024-25	[A] CHURCH OF OUR LADY OF FATIMA	
13	ITA 1298/MUM/2026	2015-16	[A] POPULAR BUFFER INVESTMENTS PRIVATE LIMITED	
14	ITA 1301/MUM/2026	2024-25	[A] CHURCH OF OUR LADY OF FATIMA (E-FILE)	
15	ITA 1325/MUM/2026	2020-21	[A] ITALCOATS (E-FILE)	

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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 16/MUM/2023	2018-2019	[A] M/S MARKOLINES INFRA PVT LTD (RECALLED MATTER)	
2	ITA 477/MUM/2023	2006-2007	[A] SHRI MAHESH TIKAMDAS THARANI	
3	ITA 478/MUM/2023	2007-2008	[A] SHRI MAHESH TIKAMDAS THARANI	
4	ITA 6351/MUM/2025	2016-17	[A] RAWASSA CONSTRUCTION	
5	ITA 8553/MUM/2025	2016-17	[D] RAWASSA CONSTRUCTION (E-FILE)	
6	ITA 9288/MUM/2025	2020-21	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
7	ITA 9289/MUM/2025	2021-22	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
8	ITA 9290/MUM/2025	2022-23	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
9	ITA 9291/MUM/2025	2023-24	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
10	ITA 9292/MUM/2025	2024-25	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
11	ITA 708/MUM/2026	2020-21	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
12	ITA 782/MUM/2026	2021-22	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
13	ITA 783/MUM/2026	2022-23	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
14	ITA 784/MUM/2026	2023-24	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
15	ITA 785/MUM/2026	2024-25	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
16	ITA 689/MUM/2026	2017-18	[D] RAKESH VIRENDRA SINGH (E-FILE)	
17	ITA 690/MUM/2026	2018-19	[D] RAKESH VIRENDRA SINGH (E-FILE)	
18	ITA 691/MUM/2026	2019-20	[D] RAKESH VIRENDRA SINGH (E-FILE)	
19	ITA 790/MUM/2026	2016-17	[D] RAKESH VIRENDRA SINGH (E-FILE)	
20	ITA 1000/MUM/2026	2018-19	[D] RAJESH VIRENDRAKUMAR SINGH (E-FILE)	
21	ITA 778/MUM/2026	2019-20	[D] DHANESH MEHTA (E-FILE)	
22	ITA 779/MUM/2026	2020-21	[D] DHANESH MEHTA (E-FILE)	
23	ITA 793/MUM/2026	2019	[D] MANAV IMPORTS PVT. LTD. (E-FILE)	
24	ITA 810/MUM/2026	2013-14	[A] RARE JEWELS	
25	ITA 828/MUM/2026	2020-21	[A] DELUXE JEWELS (E-FILE)	
26	ITA 833/MUM/2026	2011-12	[A] MAYUR GOVINDBHAI PATEL (E-FILE)	
27	ITA 834/MUM/2026	2011-12	[D] MAYUR G PATEL (E-FILE)	
28	ITA 837/MUM/2026	2021-2022	[A] MERAJ AHMED SHARFUDDIN SIDDIQUE (E-FILE)	


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24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4954/MUM/2025	2016 - 17	[A] RAJESH DAKE (E-FILE)	
2	ITA 4955/MUM/2025	2013-14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
3	ITA 4956/MUM/2025	2013 - 14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
4	ITA 6468/MUM/2025	2017	[A] RELIABLE REALTOUCH (E-FILE)	
5	ITA 6566/MUM/2025	2013-14	[A] MONIL ASHWIN THAKKAR (E-FILE)	
6	ITA 8132/MUM/2025	2016-17	[D] DIMPLE SANGHVI (E-FILE)	
7	ITA 8307/MUM/2025	2014-15	[A] LATE RAJESHBHAI MULJIBHAI AMIN (THROUGH LEGAL HEIR ANJU R. AMIN)	
8	ITA 851/MUM/2026	2016-17	[A] DHARNI SAMPDA PRIVATE LIMITED (E-FILE)	
9	ITA 852/MUM/2026	2017-18	[A] DHARNI SAMPDA PRIVATE LIMITED (E-FILE)	
10	ITA 867/MUM/2026	2022-23	[A] DIVINE CONSTRUCTION (E-FILE)	
11	ITA 272/MUM/2026	2014-15	[D] RAJESH SUMERMAL BAFNA (E-FILE)	
12	ITA 869/MUM/2026	2015-16	[D] RAJESH SUMERMAL BAFNA (E-FILE)	
13	ITA 874/MUM/2026	2017-18	[D] MANNIL TRADECOMM PRIVATE LIMITED (E-FILE)	
14	ITA 875/MUM/2026	2018-19	[D] MANNIL TRADECOMM PRIVATE LIMITED (E-FILE)	
15	ITA 876/MUM/2026	2019-20	[D] MANNIL TRADECOMM PRIVATE LIMITED (E-FILE)	
16	ITA 877/MUM/2026	2020-21	[D] MANNIL TRADECOMM PRIVATE LIMITED (E-FILE)	
17	ITA 923/MUM/2026	2017-18	[A] RARE REALTY DEVELOPMENT PVT LTD(FORMERLY ATITHI BUILDERS AND CONSTRUCTORS PVT LTD)	
18	ITA 937/MUM/2026	2009-10	[A] R KESHAVLAL TRADERS PVT LTD (E-FILE)	
19	ITA 952/MUM/2026	2016-17	[A] RAMDEO DHANRAJ BHARADIA (E-FILE)	
20	ITA 955/MUM/2026	2010-11	[A] DHIRAJLAL AND COMPANY (E-FILE)	
21	ITA 956/MUM/2026	2010-11	[A] DHIRAJLAL AND COMPANY (E-FILE)	

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Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4205/MUM/2024	2015-16	[A] M.P.RECYCLING COMPANY PRIVATE LIMITED (RECALLED MATTER)	
2	ITA 4989/MUM/2025	2017-18	[D] QYUKI DIGITAL MEDIA PRIVATE LIMITED (E-FILE)	
3	ITA 7542/MUM/2025	2018-19	[A] MAULANA AZAD ALPSANKHYANK ARTHIK VIKAS MAHAMANDAL MARYADIT	
4	ITA 9169/MUM/2025	2017-2018	[A] RICHA SUCHIT PATEL (E-FILE)	
5	ITA 65/MUM/2026	2014-15	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
6	ITA 66/MUM/2026	2016-17	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
7	ITA 67/MUM/2026	2018-19	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
8	ITA 148/MUM/2026	2017-18	[A] DEEPAK NITRITE LIMITED	
9	ITA 149/MUM/2026	2018-19	[A] DEEPAK NITRITE LIMITED	
10	ITA 150/MUM/2026	2019-20	[A] DEEPAK NITRITE LIMITED	
11	ITA 413/MUM/2026	2007-08	[A] M/S. RAVAL AND COMPANY	
12	ITA 1048/MUM/2026	2023-24	[A] DEV MARKETING (E-FILE)	
13	ITA 1095/MUM/2026	2022-2023	[A] DELHI INTERNATIONAL CARGO TERMINAL PRIVATE LIMITED (E-FILE)	
14	ITA 1105/MUM/2026	2015-16	[A] RAMDAS GENUBHAU DHAMALE (E-FILE)	
15	ITA 1106/MUM/2026	2015-16	[A] RAMDAS GENUBHAU DHAMALE (E-FILE)	
16	ITA 1108/MUM/2026	2020-2021	[A] RUPAL SUNIL SHAH (E-FILE)	
17	ITA 1119/MUM/2026	2019-20	[D] DADHIMATI CONTRACTING PRIVATE LIMITED (E-FILE)	
18	ITA 1124/MUM/2026	2011	[D] RAJ INTERNATIONAL LIMITED (E-FILE)	
19	ITA 1127/MUM/2026	2016-17	[D] DEEPAK NITRITE LIMITED (E-FILE)	
20	ITA 1128/MUM/2026	2017-18	[D] DEEPAK NITRITE LIMITED	
21	ITA 1136/MUM/2026	2017 18	[D] DELNAZ HOMI SUKHESHWALLA (E-FILE)	


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24-Apr-2026

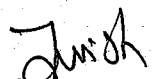
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1113/MUM/2016	2011-12	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
2	ITA 1114/MUM/2016	2010-11	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
3	ITA 205/MUM/2022	2012-13	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
4	ITA 206/MUM/2022	2013-14	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
5	ITA 207/MUM/2022	2014-15	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
6	ITA 8253/MUM/2025	2014-15	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
7	ITA 9304/MUM/2025	2022-23	[D] RAJKUMAR PAWANKUMAR CHOPRA (E-FILE)	
8	ITA 9344/MUM/2025	2022-23	[A] RAJNEESH MADAN MISHRA (E-FILE)	
9	ITA 9382/MUM/2025	2021-22	[A] DHIRAJ HARGAPURE (E-FILE)	
10	ITA 9381/MUM/2025	2020-21	[A] DHIRAJ HARGAPURE (E-FILE)	
11	ITA 1139/MUM/2026	2011-12	[A] RAJ INTERNATIONAL LIMITED (E-FILE)	
12	ITA 1140/MUM/2026	2012-13	[A] RAJ INTERNATIONAL LIMITED (E-FILE)	
13	ITA 1146/MUM/2026	2013-14	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
14	ITA 1147/MUM/2026	2014-15	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
15	ITA 1152/MUM/2026	2015-16	[A] RAMDAS GENUBHAI DHAMALE (E-FILE)	
16	ITA 1179/MUM/2026	2014-15	[A] DIPS BIOSCIENCE PRIVATE LIMITED (E-FILE)	
17	ITA 1180/MUM/2026	2014-15	[A] DIPS BIOSCIENCE PRIVATE LIMITED (E-FILE)	
18	ITA 1195/MUM/2026	2023-24	[A] RAC IT SOLUTIONS PVT LTD	
19	ITA 1205/MUM/2026	2015-16	[A] RITHIK INNOVATION PRIVATE LIMITED (E-FILE)	
20	ITA 1207/MUM/2026	2014-15	[A] RUSHABH MOTORS PRIVATE LIMITED (E-FILE)	


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24-Apr-2026

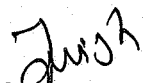
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4021/MUM/2016	2012-13	[D] ESSAR POWER (JHARKHAND) LTD	
2	ITA 5920/MUM/2017	2011-12	[D] HOUSING DEVELOPMENT & INFRASTRUTURE LTD (RECALLED MATTER)	
3	ITA 4/MUM/2018	2014-15	[D] HOUSING DEVELOPMENT & INFRASTRUTURE LTD (RECALLED MATTER)	
4	ITA 1200/MUM/2019	2015-16	[D] HOUSING DEVELOPMENT & INFRASTRUCTURE LTD (RECALLED MATTER)	
5	ITA 4387/MUM/2023	2015-16	[A] MR. KUSH N. SHAH	
6	BMA 62/MUM/2025	2019-20	[D] SIDDHARTH ABHAY CHOKSI (E-FILE)	
7	BMA 69/MUM/2025	2019-20	[A] ABHAY SAJANLAL CHOKSI	
8	BMA 70/MUM/2025	2019-20	[A] SIDHARTH ABHAY CHOKSI	
9	BMA 71/MUM/2025	2019-20	[D] ABHAY SAJANLAL CHOKSI (E-FILE)	
10	ITA 4950/MUM/2025	2012-2013	[A] KAPADIA REALTORS PRIVATE LIMITED (E-FILE)	
11	ITA 5468/MUM/2025	2008-09	[D] HBS REALTORS PRIVATE LIMITED (E-FILE)	
12	ITA 6355/MUM/2025	2017-2018	[A] EDUMATRIX SERVICES I PVT LTD (E-FILE)	
13	ITA 6838/MUM/2025	2019-20	[D] TATA STEEL LIMITED (E-FILE)	
14	ITA 8459/MUM/2025	2013-14	[D] TILAK VENTURES LIMITED (E-FILE)	
15	ITA 9180/MUM/2025	2013-14	[A] TILAK VENTURES LTD (E-FILE)	
16	ITA 8533/MUM/2025	2020-21	[A] KIMPLAS PIPING SYSTEMS PRIVATE LIMITED	
17	ITA 9339/MUM/2025	2020-21	[A] HOMI FARROK KAKA	
18	IT(SS)A 1260/MUM/2026	2020-21	[A] TAPASEE PANNU (E-FILE)	
19	IT(SS)A 1379/MUM/2026	2021-22	[A] TAPASEE PANNU (E-FILE)	
20	ITA 1268/MUM/2026	2014-2015	[A] KETAN CHATRABHUJ THAKKER (E-FILE)	
21	ITA 1314/MUM/2026	NOT APPLICABLE	[A] KUTCHI VISHA OSWAL JAIN BHINSARA SARVODAYA SANGH (E-FILE)	
22	ITA 1321/MUM/2026	2015-16	[A] KISHOR SHANKAR BHOIR (E-FILE)	
23	ITA 1322/MUM/2026	2015-16	[A] HARSHADA AMIT CHAVAN (E-FILE)	
24	ITA 1323/MUM/2026	2009-10	[A] KAMAL BAPU SURYAVANSHI (E-FILE)	
25	ITA 1343/MUM/2026	N.A	[A] SHREE KANDIVALI YAYAM MANDIR	
26	ITA 1348/MUM/2026	2017-18	[A] KISHOR HIMATLAL MEHTA	
27	ITA 1385/MUM/2026	2016-17	[A] HARSHVADAN NAVNITLAL MEHTA (E-FILE)	


Assistant Registrar
UC 24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4407/MUM/2024	2018-19	[D] TATA COMMUNICATIONS TRANSFORMATION SERVICES LIMITED (E-FILED (RECALLED MATTER))	
2	BMA 32/MUM/2025	2020-21	[A] TANISHTHA RAJIV PANDE	
3	ITA 1948/MUM/2025	2018-19	[D] EXCEL DEVELOPERS (E-FILE)	
4	ITA 3020/MUM/2025	2017-18	[A] HEERA SIDDHI HOMES LLP (E-FILE)	
5	ITA 5277/MUM/2025	2011	[D] EXECUTOR TO THE ESTATE OF LATE S M SHETH	
6	ITA 9474/MUM/2025	2009-10	[A] EXECUTORS OF SHRI RAMANLAL JAGJIVAN GOKAL (E-FILE)	
7	ITA 6999/MUM/2025	2015-16	[D] KIRANSINGH MANGILAL SINGH RAJPUROHIT (E-FILE)	
8	CO 128/MUM/2026	2015-16	[A] KIRANSINGH MANGILAL SINGH RAJPUROHIT	
9	ITA 7190/MUM/2025	2012-13	[A] KISHORE AVARSEKAR	
10	ITA 9213/MUM/2025	2016-17	[A] ENVIRONMENTAL MEDICAL ASSOCIATION (E-FILE)	
11	ITA 9286/MUM/2025	2018-2019	[A] ELENA POWER AND INFRASTRUCTURE LIMITED (E-FILE)	
12	ITA 28/MUM/2026	2019-2020	[A] HUBTOWN LIMITED (E-FILE)	
13	ITA 29/MUM/2026	2020-2021	[A] HUBTOWN LIMITED (E-FILE)	
14	ITA 30/MUM/2026	2019-20	[A] TMW FINTECH PRIVATE LIMITED (E-FILE)	
15	ITA 1414/MUM/2026	2015-16	[A] KPMG INDIA PRIVATE LIMITED (E-FILE)	
16	ITA 1425/MUM/2026	2017-18	[A] KHUSHI BHADRICHA LEGAL HEIR OF GOVIND KABRA BHADRICHA (E-FILE)	
17	ITA 1395/MUM/2026	2010-11	[A] HEMANG H DOSHI	
18	ITA 1441/MUM/2026	2020-21	[A] HAFIZULLAH FARUKH CHAUDHARI	
19	ITA 1453/MUM/2026	2022-23	[A] HAFIZULLAH FARUKH CHAUDHARI	
20	ITA 1467/MUM/2026	2022-23	[A] EARLY MAN FILM PRIVATE LIMITED (E-FILE)	
21	ITA 1506/MUM/2026	2019-20	[A] HITEN DHIRAJLAL SHAH (E-FILE)	
22	ITA 1532/MUM/2026	2012-13	[A] KRUTI MANUFACTURERS AND TRADERS PVT LTD (E-FILE)	
23	ITA 1587/MUM/2026	2011-12	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
24	ITA 1588/MUM/2026	2012-13	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
25	ITA 1589/MUM/2026	2013-14	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
26	ITA 1590/MUM/2026	2014-15	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
27	ITA 1591/MUM/2026	2014-2015	[A] TATA SONS PRIVATE LIMITED (E-FILE)	
28	ITA 1627/MUM/2025	2010-11	[D] TATA AIG GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
29	ITA 2012/MUM/2025	2010-11	[A] TATA AIG GENERAL INSURANCE COMPANY LIMITED (E-FILE)	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5921/MUM/2017	2013-14	[D] HOUSING DEVELOPMENT & INFRASTRUTURE LTD (RECALLED MATTER)	
2	ITA 7280/MUM/2019	2016-17	[D] M/S HOUSING DEVELOPMENT & INFRASTRUCTURE LTD.	
3	ITA 1979/MUM/2024	2001-02	[A] TATA COMMUNICATIONS LTD.	
4	ITA 1980/MUM/2024	2000-01	[A] TATA COMMUNICATIONS LTD.	
5	BMA 38/MUM/2025	2025-26	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
6	BMA 63/MUM/2025	2016-17	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
7	BMA 64/MUM/2025	2017-18	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
8	BMA 65/MUM/2025	2018-19	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
9	BMA 66/MUM/2025	2019-20	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
10	BMA 67/MUM/2025	2020-21	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
11	BMA 68/MUM/2025	2021-22	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
12	ITA 3804/MUM/2025	2023-24	[A] EKVEERA ENTERPRISES (E-FILE)	
13	ITA 5700/MUM/2025	2016-17	[A] KRISHN VINAYAK CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
14	ITA 6722/MUM/2025	2014-15	[D] HARMONY ADVISORY SERVICES LLP (E-FILE)	
15	ITA 7593/MUM/2025	2013-14	[D] HRIDAYA RAMESH MERCHANT (E-FILE)	
16	ITA 9134/MUM/2025	2011-2012	[A] TEJU ESTATES PRIVATE LIMITED (E-FILE)	
17	ITA 9163/MUM/2025	2019-20	[A] HAR SHREE NATH MULTI TRADE PRIVATE LIMITED	
18	ITA 1349/MUM/2026	2015-16	[A] SHREERAM VIDYALAYA	
19	ITA 1350/MUM/2026	2014-15	[A] SHREERAM VIDYALAYA	
20	ITA 1362/MUM/2026	2011-12	[A] MEENA CHETAN BHANUSHALI (E-FILE)	
21	ITA 1371/MUM/2026	2018	[D] SURAJ HEIGHTS B CO OP HOUSING SOC LIMITED (E-FILE)	
22	ITA 1373/MUM/2026	2017-18	[D] MAHARASHTRA FILM STAGE & CULTURAL DEV. CORPON. LTD FILMCITY (E-FILE)	
23	ITA 1376/MUM/2026	2015-16	[A] SAINATH BUILDERS AND DEVELOPERS (E-FILE)	
24	ITA 1496/MUM/2026	2023-24	[A] M/S. MUKTI CONSTRUCTION	


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24-Apr-2026

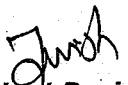
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2472/MUM/2024	2017-18	[A] M/S TRIKESH TRADE LINK PVT. LTD.	
2	ITA 3754/MUM/2025	2017-18	[A] TRIKESH TRADE LINK PRIVATE LIMITED	
3	ITA 3981/MUM/2025	2017-18	[D] TRIKESH TRADE LINK PRIVATE LIMITED (E-FILE)	
4	ITA 40/MUM/2025	2020-21	[A] THRIUS PHARMA EXPERTIZE LLP	
5	ITA 173/MUM/2026	2012-2013	[A] HEET BUILDERS PRIVATE LIMITED (E-FILE)	
6	ITA 1563/MUM/2026	2018-2019	[A] HI-TECH RADIATORS PRIVATE LIMITED (E-FILE)	
7	ITA 1568/MUM/2026	2011-12	[A] HEMANTKUMAR SUMERMAL BHANSALI (E-FILE)	
8	ITA 1586/MUM/2026	2020-21	[A] SEAMEC LIMITED (U/S 263)	
9	ITA 1598/MUM/2026	2026-27	[A] SAMATECH FOUNDATION (E-FILE)	
10	ITA 1596/MUM/2026	2014-15	[A] SAI DUTTA CLEARING AGENCY PVT LTD (E-FILE)	
11	ITA 1603/MUM/2026	2018-19	[A] SUBRAMANIAN ANAND (E-FILE)	
12	ITA 1604/MUM/2026	2019-20	[A] SUBRAMANIAN ANAND (E-FILE)	
13	ITA 1605/MUM/2026	2020-21	[A] SUBRAMANIAN ANAND (E-FILE)	
14	ITA 1606/MUM/2026	2021-22	[A] SUBRAMANIAN ANAND (E-FILE)	
15	ITA 1613/MUM/2026	2019-20	[A] SHIVSAHYADRI SAHAKARI PATPEDI LIMITED (E-FILE)	


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24-Apr-2026

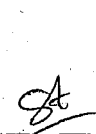
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
2	ITA 6520/MUM/2025	2012-13	[A] MR. JIGAR PRATAPRAY VORA	
3	ITA 6521/MUM/2025	2013-14	[A] MR. JIGAR PRATAPRAY VORA	
4	ITA 7727/MUM/2025	2014-15	[A] VELOCITY REAL ESTATE PVT. LTD. (E-FILE)	
5	ITA 8697/MUM/2025	2012-13	[A] SEBASTIN KINGSLIN	
6	ITA 9249/MUM/2025	2016-17	[A] VSAR AGROTECH PVT LTD	
7	ITA 9258/MUM/2025	2014-15	[D] SHASHIKANT DEVJI THAKKER (E-FILE)	
8	ITA 108/MUM/2026	2017-18	[A] FARIDA ASHHAD ANWAR SIDDIQUI (E-FILE)	
9	ITA 1297/MUM/2026	2022-23	[A] MANOJ KUMAR DIVAKARAN	
10	ITA 1315/MUM/2026	2017-18	[A] MAHARASHTRA STATE PHARMACY COUNCIL (E-FILE)	
11	ITA 1318/MUM/2026	2017-18	[A] MADHURI J DHOLAKIA (DECEASED) (E-FILE)	
12	ITA 1357/MUM/2026	2015-16	[A] JAYESH DEDHIA (LEGAL REP. OF NEELAM DEDHIA) (E-FILE)	
13	ITA 1363/MUM/2026	2020-21	[A] JAI SHANKAR KRISHNAN (E-FILE)	
14	ITA 1365/MUM/2026	2021-22	[A] JAYSHREE SHARAD SHETH (E-FILE)	
15	ITA 1366/MUM/2026	2013-14	[A] JAI BHAGWATI DEVELOPERS & BUILDERS AND RK MADHANI CO (E-FILE)	
16	ITA 1372/MUM/2026	2016-17	[D] FOUNTAINHEAD ENTERTAINMENT PVT. LTD. (E-FILE)	
17	ITA 1386/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
18	ITA 1507/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
19	ITA 1508/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
20	ITA 1582/MUM/2026	N.A	[A] FILM CRAFTS FEDERATION	
21	ITA 1600/MUM/2026	2020-21	[A] M/S. UDAY PAWAR BADMINTON ACADEMY (E-FILE)	
22	ITA 1612/MUM/2026	2025-26	[A] JAT SAMAJ (E-FILE)	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 248/MUM/2024	2015-16	[A] JATIN JAYANTILAL DESAI (RECALLED MATTER)	
2	ITA 1581/MUM/2024	2014-15	[A] VICKI ELECTRONICS (RECALLED MATTER)	
3	ITA 2238/PUN/2024	2015	[D] JITENDRA NIRANJAN KEWALRAMANI	
4	ITA 6779/MUM/2025	2012-13	[A] VIOLET ARCH SECURITIES PVT LTD	
5	ITA 6780/MUM/2025	2013-14	[A] VIOLET ARCH SECURITIES PVT LTD	
6	ITA 9325/MUM/2025	2014-15	[A] M/S. VINANT TRUST	
7	ITA 9345/MUM/2025	2012-13	[A] V CITY BUILDERS AND DEVELOPERS LLP (E-FILE)	
8	ITA 9482/MUM/2025	2010-2011	[A] VIRJIBHAI KALYANBHAI KUKADIYA (E-FILE)	
9	ITA 9485/MUM/2025	2017-18	[A] JITENDRA GAJARAM MALI (E-FILE)	
10	ITA 9486/MUM/2025	2018-19	[A] JITENDRA GAJARAM MALI (E-FILE)	
11	ITA 9487/MUM/2025	2019-20	[A] JITENDRA GAJARAM MALI (E-FILE)	
12	ITA 9488/MUM/2025	2010-2011	[A] VALLABHBHAI PARSOTTAMBHAI SURANI (E-FILE)	
13	ITA 9489/MUM/2025	2010-2011	[A] JIVRAJBHAI P SURANI (E-FILE)	
14	ITA 870/MUM/2026	2012-13	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
15	ITA 1392/MUM/2026	2022-23	[A] VAISHALI KETAN GANDHI	
16	ITA 1429/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
17	ITA 1435/MUM/2026	1992-93	[D] SRI JAYANTILAL K BAHAGT L/H OF LATE KALYANJI G BHAGAT (E-FILE)	
18	ITA 1436/MUM/2026	1992-93	[D] SRI JAYANTILAL K BAHAGT L/H OF LATE KALYANJI G BHAGAT (E-FILE)	
19	ITA 1522/MUM/2026	2015-16	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
20	ITA 1523/MUM/2026	2016-17	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
21	ITA 1530/MUM/2026	2020-21	[A] J AND J CONSULTANTS LLP (E-FILE)	

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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6940/MUM/2025	2012-13	[A] VIJAY BIHARI KANDHARI (SG)	
2	ITA 6941/MUM/2025	2011-12	[A] VIJAY BIHARI KANDHARI (SG)	
3	ITA 6942/MUM/2025	2013-14	[A] VIJAY BIHARI KANDHARI (SG)	
4	ITA 6821/MUM/2025	2020-21	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
5	ITA 6822/MUM/2025	2021-22	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
6	ITA 6823/MUM/2025	2022-23	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
7	ITA 6937/MUM/2025	2022-23	[A] MIDAS AND BHOOMI ASSOCIATES	
8	ITA 6938/MUM/2025	2021-22	[A] MIDAS AND BHOOMI ASSOCIATES	
9	ITA 6939/MUM/2025	2020-21	[A] MIDAS AND BHOOMI ASSOCIATES	
10	ITA 6951/MUM/2025	2019-20	[A] MIDAS AND BHOOMI ASSOCIATES	
11	ITA 9308/MUM/2025	2012-13	[D] JESUS SUDHIR LALL (E-FILE)	
12	ITA 9521/MUM/2025	2019-20	[D] FLEX THE HARDCORE HOUSE (E-FILE)	
13	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
14	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
15	ITA 419/MUM/2026	2017-18	[A] UMICORE AUTOCAT INDIA PRIVATE LIMITED	
16	ITA 1387/MUM/2026	2017-18	[A] SBI AMBERNATH EAST BR (E-FILE)	
17	ITA 1388/MUM/2026	2016-17	[A] STATE BANK OF INDIA ANDHERI IFB BRANCH (E-FILE)	
18	ITA 1398/MUM/2026	2011-12	[A] SHABBIR ABBAS PATEL	
19	ITA 1423/MUM/2026	2016-17	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
20	ITA 1424/MUM/2026	2017-18	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
21	ITA 1434/MUM/2026	2015-2016	[A] SEEMA HARASIT SANTRA (E-FILE)	
22	ITA 1512/MUM/2026	2017-18	[A] MOSE VALLEY EDUCATION TRUST (E-FILE)	

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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5838/MUM/2025	2018-19	[A] UNITED SHIPPERS LIMITED	
2	ITA 7981/MUM/2025	2018-19	[A] VIJLA ASHOK KOTHARI (E-FILE)	
3	ITA 8880/MUM/2025	2013-14	[D] VINOD JATIYA (E-FILE)	
4	ITA 8881/MUM/2025	2014-15	[D] VINOD JATIYA (E-FILE)	
5	ITA 8882/MUM/2025	2015-16	[D] VINOD JATIYA (E-FILE)	
6	ITA 8883/MUM/2025	2016-17	[D] VINOD JATIYA (E-FILE)	
7	ITA 8884/MUM/2025	2017-18	[D] VINOD JATIYA (E-FILE)	
8	ITA 81/MUM/2026	2013-14	[A] VINOD JATIYA	
9	ITA 82/MUM/2026	2014-15	[A] VINOD JATIYA	
10	ITA 83/MUM/2026	2015-16	[A] VINOD JATIYA	
11	ITA 84/MUM/2026	2016-17	[A] VINOD JATIYA	
12	ITA 85/MUM/2026	2017-18	[A] VINOD JATIYA	
13	ITA 1481/MUM/2026	2023-24	[A] SITI NETWORKS LIMITED	
14	ITA 9303/MUM/2025	2015-16	[D] UNITED EDUCATION SOCIETY (E-FILE)	
15	ITA 68/MUM/2026	2017-18	[A] JAYA RAMESH GUNJAL (E-FILE)	
16	ITA 1487/MUM/2026	N.A	[A] SHAILESH KAPADIA MEMORIAL TRUST	
17	ITA 1488/MUM/2026	N.A	[A] SHAILESH KAPADIA MEMORIAL TRUST	
18	ITA 1489/MUM/2026	2019-20	[A] M/S. SHIV ASHISH DEVELOPERS	
19	ITA 1490/MUM/2026	2020-21	[A] M/S. SHIV ASHISH DEVELOPERS	
20	ITA 1491/MUM/2026	2021-22	[A] M/S. SHIV ASHISH DEVELOPERS	
21	ITA 1515/MUM/2026	2019-20	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
22	ITA 1516/MUM/2026	2020-21	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
23	ITA 1525/MUM/2026	2011-12	[A] SAMIULLAH MOHAMMAD KHALIL ANSARI (E-FILE)	


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24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF G BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**


IN COURT ROOM 5

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6379/MUM/2025	2017-18	[A] SONY MONY ELECTRONICS LTD (E-FILE)	
2	ITA 6849/MUM/2025	2017	[D] SONY MONY ELECTRONICS LIMITED (E-FILE)	
3	ITA 1015/MUM/2026	2022-23	[A] GARAMORE TOLLY PRIVATE LIMITED	
4	ITA 1028/MUM/2026	2023-24	[A] VISA DISHAWAL BANIA CASTE TRUST	
5	ITA 1033/MUM/2026	2019-20	[A] GODREJ PROJECTS DEVELOPMENT LTD	
6	ITA 1053/MUM/2026	2011-12	[A] ZOETIS PHARMACEUTICAL RESEARCH PRIVATE LIMITED (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2512/MUM/2018	2012-13	[D] M/S.GURUASHISH CONSTRUCTION PRIVATE LIMITED (RM)	
2	ITA 8053/MUM/2025	2014-15	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
3	ITA 8054/MUM/2025	2015-16	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
4	ITA 8055/MUM/2025	2016-17	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
5	ITA 8056/MUM/2025	2017-18	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED	
6	ITA 8057/MUM/2025	2018-19	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
7	ITA 8058/MUM/2025	2019-20	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
8	ITA 8059/MUM/2025	2020-21	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
9	ITA 8060/MUM/2025	2021-22	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
10	ITA 8061/MUM/2025	2022-23	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
11	ITA 8062/MUM/2025	2023-24	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
12	ITA 1109/MUM/2026	2012-13	[A] YUSUF HASANALLY NETTERWALA (E-FILE)	
13	ITA 1115/MUM/2026	2017-18	[D] YES BANK LIMITED (E-FILE)	
14	ITA 1116/MUM/2026	2021-22	[D] YES BANK LIMITED (E-FILE)	
15	ITA 1117/MUM/2026	2022-23	[D] YES BANK LTD (E-FILE)	
16	CO 135/MUM/2026	2017-18	[A] YES BANK LIMITED	
17	ITA 1120/MUM/2026	2015-16	[D] GOPAL LACHMANDAS RAHEJA (DECEASED) (E-FILE)	
18	ITA 3914/MUM/2026	2027-28 to 2031-32	[A] SHRI VILE PARLE KELAVANI MANDAL (E-FILE)	


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24-Apr-2026

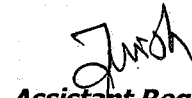
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	WTA 12/MUM/2025	2009-10	[D] XERXES KRISHNA RAO (E-FILE)	
2	ITA 1944/MUM/2025	2018-19	[D] SHREYA LIFE SCIENCES PRIVATE LIMITED (E-FILE)	
3	ITA 2503/MUM/2025	2012-13	[A] WORLDWIDE ONLINE SERVICES PVT LTD	
4	ITA 2832/MUM/2025	2012-13	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
5	ITA 3756/MUM/2025	2017-18	[A] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED	
6	ITA 3990/MUM/2025	2017-18	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
7	ITA 5241/MUM/2025	2017-18	[A] ZAHID ABDULLAH LAKHANI	
8	ITA 5345/MUM/2025	2011-12	[D] SEVEN RINGS EDUCATION PRIVATE LIMITED (E-FILE)	
9	ITA 6956/MUM/2025	2010-11	[A] SHREE GAURISHANKAR DEVELOPERS PVT LTD	
10	ITA 6978/MUM/2025	2014-15	[D] SHRIVALLABH PITTIE INFRAPROJECTS LIMITED (E-FILE)	
11	ITA 6984/MUM/2025	2011-2012	[D] GALAXY SURFACTANTS LIMITED (E-FILE)	
12	CO 25/MUM/2026	2011-2012	[A] GALAXY SURFACTANTS LIMITED	
13	ITA 7358/MUM/2025	2018-19	[A] SHREEM INC	
14	ITA 8005/MUM/2025	2018-19	[A] GREATWHITE GLOBAL PVT LTD	
15	ITA 8007/MUM/2025	2013-14	[A] SUGANDHA MADHUKAR SHETTY	
16	ITA 8020/MUM/2025	2017-18	[A] SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	
17	ITA 8103/MUM/2025	2019-20	[A] YOGITA KAILAS BELVALKAR (E-FILE)	
18	ITA 8182/MUM/2025	2019-20	[D] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
19	ITA 8183/MUM/2025	2023-24	[D] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
20	ITA 8225/MUM/2025	2014-15	[D] SHREE KASHI MATH SAMSTHAN VARANASI (E-FILE)	
21	ITA 8247/MUM/2025	2011-12	[A] SHARAD MAHENDRA MEHTA (E-FILE)	


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SB 24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5068/MUM/2025	2023-24	[A] WELKIN DEVELOPERS	
2	ITA 6092/MUM/2025	2011-12	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
3	ITA 6093/MUM/2025	2012-13	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
4	ITA 6470/MUM/2025	2020-21	[A] THE SHIVRAM CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
5	ITA 6982/MUM/2025	2011-12	[D] GOLDMOHUR DESIGNS & APPAREL LTD. (E-FILE)	
6	ITA 7432/MUM/2025	2025-2026	[A] SHARMA SHIKSHAN SANSTHA (E-FILE)	
7	ITA 7485/MUM/2025	2010-11	[A] SAPNA COILS PVT. LTD. (E-FILE)	
8	ITA 8272/MUM/2025	2013-14	[A] SONALI SONU SOOD	
9	ITA 8296/MUM/2025	2018-19	[A] SUNSHINE PLANET REALTY LLP (E-FILE)	
10	ITA 8352/MUM/2025	2017-18	[A] SHIKHA SIDDHARTH SINGHI (E-FILE)	
11	ITA 8354/MUM/2025	2020-2021	[A] SANGEETA VINOD BHALERAO (E-FILE)	
12	ITA 8386/MUM/2025	2012-13	[A] SANOFI HEALTHCARE INDIA PVT LTD(SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD)	
13	ITA 8367/MUM/2025	2022-23	[A] SHRADDHA GLOBE LLP	
14	WTA 1/MUM/2026	2012-13	[A] G R ENGINEERING PRIVATE LIMITED (E-FILE)	
15	ITA 1186/MUM/2026	2017-18	[A] ZIA SALIM DESAI	


Assistant Registrar
315
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3741/MUM/2024	2020-21	[A] HINDUSTAN UNILEVER LIMITED (AS A LEGAL SUCCESSOR OF GLAXOSMITHKLINE CONSUMER HEALTHCARE LIMITED) (SG (E-FILED))	
2	ITA 5016/MUM/2024	2021-22	[A] SKILLNET SOLUTIONS INDIA PRIVATE LIMITED (SG)	
3	ITA 5993/MUM/2024	2021-22	[A] SMART CUBE INDIA PRIVATE LIMITED (SG E-FILING)	
4	SA 13/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 476/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 769/MUM/2022	2017-18	[A] SIEMENS LIMITED	
7	ITA 2506/MUM/2022	2018-2019	[A] SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED	
8	ITA 2536/MUM/2022	2018-19	[A] SIEMENS LIMITED	
9	ITA 827/MUM/2022	2017-18	[A] INDIA MEDTRONIC PRIVATE LIMITED	
10	ITA 2481/MUM/2022	2018-19	[A] INDIA MEDTRONIC PRIVATE LIMITED	
11	ITA 6653/MUM/2024	2021-22	[A] INDIA MEDTRONIC PRIVATE LIMITED	
12	ITA 4629/MUM/2024	2020-21	[A] TATA STEEL LIMITED	
13	ITA 6696/MUM/2024	2021-22	[A] TATA STEEL LIMITED	
14	IT(TP)A 8444/MUM/2025	2022-2023	[A] SAMTA MINES AND MINERALS LIMITED (E-FILE)	
15	ITA 2499/MUM/2022	2018-19	[A] SHELL INDIA MARKETS PRIVATE LIMITED	
16	ITA 6007/MUM/2024	2021-22	[A] SHELL INDIA MARKETS PVT LTD	
17	ITA 4841/MUM/2024	2020-21	[A] SOLVAY SPECIALITIES INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 6698/MUM/2024	2021-22	[A] SOLVAY SPECIALITIES PRIVATE LIMITED	
19	ITA 1361/MUM/2025	2020-21	[A] SOLVAY SPECIALITIES INDIA PVT LTD	
20	ITA 3137/MUM/2025	2018-2019	[A] MANOJ PURUSHOTTAM TODI (SMC (E-FILE))	
21	ITA 8440/MUM/2025	2013-14	[A] ASHUMI HEMAL SHAH ((E-FILE-SMC))	
22	ITA 8471/MUM/2025	2017-18	[A] JOANA DIAGO DSOUZA (SMC)	
23	ITA 8491/MUM/2025	2020-21	[A] ASHOK ZAVERCHAND DEDHIA (E-FILE-SMC)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1565/MUM/2016	2011-12	[A] ARCHROMA INTERNATIONAL(INDIA) PVT LTD (FORMERLY KNOWN AS HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD (AS SUCCESSOR TO BARODA TEXTILE EFFECTS PVT LTD),	
2	ITA 2634/MUM/2017	2010-11	[A] TATA AIG INSURANCE COMPANY LTD	
3	ITA 2451/MUM/2017	2010-11	[D] TATA AIG GENERAL INSURANCE CO. LTD	
4	IT(IT)A 6962/MUM/2024	2021-22	[A] INVENIO BUSINESS SOLUTIONS PRIVATE LIMITED (E-FILING)	
5	ITA 4208/MUM/2024	2020-21	[A] TECH DATA ADVANCED PRIVATE LIMITED	
6	ITA 6218/MUM/2024	2021-22	[A] TECH DATA ADVANCED PVT LTD	
7	ITA 6806/MUM/2025	2012-13	[D] ICICI SECURITIES LTD. (E-FILE)	
8	ITA 6860/MUM/2025	2012-2013	[A] ICICI SECURITIES LIMITED (E-FILE)	
9	ITA 6861/MUM/2025	2013-2014	[A] ICICI SECURITIES LIMITED (E-FILE)	
10	ITA 8923/MUM/2025	2022-23	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
11	ITA 8950/MUM/2025	2022-23	[A] HILTI MANUFACTURING INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 8974/MUM/2025	2021-22	[A] HINDUSTAN UNILEVER LIMITED	
13	ITA 9150/MUM/2025	2022-23	[A] IHI CORPORATION	
14	ITA 1480/MUM/2026	2017-18	[A] INDIAN OIL ADANI VENTURES LIMITED (FORMERLY KNOWN AS INDIA OILTANKING LIMITED)	
15	ITA 838/MUM/2025	2014-15	[A] DARSHIT MANOJ GALA ((E-FILING-SMC))	
16	ITA 608/MUM/2026	2017-18	[A] MRS. SHOBH RANI (SMC)	
17	ITA 903/MUM/2026	2014-15	[A] KAUSHAL BAGADIA HUF (SMC)	

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24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 896/MUM/2023	2019-20	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
2	ITA 2290/MUM/2022	2018-19	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
3	ITA 1123/MUM/2022	2017-18	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
4	ITA 1250/MUM/2021	2016-17	[A] THE INDIAN HOTELS CO. LTD. (SG)	
5	ITA 565/MUM/2017	2012-13	[A] THE INDIAN HOTELS COMPANY LTD (SG)	
6	ITA 7454/MUM/2018	2014-15	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
7	ITA 1662/MUM/2016	2011-12	[A] SANOFI INDIA LTD	
8	ITA 3189/MUM/2019	2010-11	[A] SANOFI INDIA LTD (FORMERLY KNOWN AVENTIS PHARMA LTD)	
9	ITA 3190/MUM/2019	2012-13	[A] SANOFI INDIA LTD, (FORMERLY KNOWN AS AVENTIS PHARMA LIMITED)	
10	ITA 3191/MUM/2019	2013-14	[A] SANOFI INDIA LTD	
11	ITA 3192/MUM/2019	2014-15	[A] SANOFI INDIA LTD	
12	ITA 3325/MUM/2019	2010-11	[D] M/S SANOFI INDIA LTD	
13	ITA 3329/MUM/2019	2013-14	[D] M/S SANOFI INDIA LTD	
14	ITA 3328/MUM/2019	2012-13	[D] M/S SANOFI INDIA LTD	
15	ITA 3330/MUM/2019	2013-14	[D] M/S SANOFI INDIA LTD	
16	ITA 1536/MUM/2014	2009-10	[A] SANOFI INDIA LTD	
17	ITA 4552/MUM/2024	2020-21	[A] SHRI SOMESHWAR S.S.K.LTD	
18	ITA 6013/MUM/2024	2021-22	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD.	
19	ITA 1648/MUM/2025	2010-11	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED	
20	ITA 6567/MUM/2025	2022-23	[A] SHRI SOMESHWAR S S K LTD	
21	ITA 211/MUM/2026	2019-20	[A] KIRTTEE KHAITAN (E-FILE-SMC)	
22	ITA 212/MUM/2026	2020-21	[A] KIRTTEE KISHANGOPAL KHAITAN (E-FILE-SMC)	
23	ITA 254/MUM/2026	2012-13	[A] SHRI RAJESH NARENDRA KUMAR JAIN (SMC)	
24	ITA 303/MUM/2026	2012-13	[A] ANJALI VIPUL VORA (SMC)	
25	ITA 770/MUM/2026	2020-21	[D] MERCHANT VENTURES PVT LTD (E-FILE-SMC)	
26	ITA 787/MUM/2026	2016-17	[D] REKHA PINESH SHAH (E-FILE-SMC)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 611/MUM/2013	2008-09	[A] TATA STEEL LTD	
2	ITA 2120/MUM/2015	2010-11	[A] INGERSOLL RAND TECHNOLOGIES AND SERVICES P. LTD	
3	ITA 2419/MUM/2022	2018-19	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
4	ITA 2418/MUM/2022	2017-2018	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
5	IT(TP)A 3802/MUM/2025	2015-16	[A] ICICI BANK LIMITED (E-FILE)	
6	IT(TP)A 8953/MUM/2025	2016-17	[A] ICICI BANK LIMITED (E-FILE)	
7	IT(TP)A 8954/MUM/2025	2021-22	[A] ICICI BANK LIMITED (E-FILE)	
8	ITA 4855/MUM/2025	2015-16	[D] ICICI BANK LIMITED (E-FILE)	
9	ITA 9273/MUM/2025	2016-17	[D] ICICI BANK LIMITED (E-FILE)	
10	ITA 9274/MUM/2025	2021-22	[D] ICICI BANK LIMITED (E-FILE)	
11	ITA 323/MUM/2026	2019-20	[A] MIHIR RAMESH VORA (E-FILE)	
12	IT(TP)A 2059/MUM/2026	2022-23	[A] THERMO FISHER SCIENTIFIC INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 2030/MUM/2026	2022-23	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 2081/MUM/2026	2022-23	[A] SUMITOMO CHEMICAL INDIA LIMITED (E-FILE)	
15	ITA 2170/MUM/2026	2022-2023	[A] STERLITE TECHNOLOGIES LIMITED (E-FILE)	
16	ITA 2202/MUM/2026	AY 2022-23	[A] SCHOTT GLASS INDIA PRIVATE LIMITED (E-FILE)	
17	ITA 2209/MUM/2026	2022-23	[A] SAS INSTITUTE (INDIA) PRIVATE LIMITED (E-FILE)	
18	ITA 755/MUM/2026	2017-18	[A] RAADHYA CHANDRACHUD (E-FILE-SMC)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8818/MUM/2010	2007-08	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
2	ITA 8743/MUM/2011	2008-09	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
3	ITA 2162/MUM/2014	2006-07	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
4	ITA 2161/MUM/2014	2005-06	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
5	ITA 981/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
6	ITA 1725/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
7	ITA 8681/MUM/2004	1999-2000	[A] M/S. BANK OF AMERICA	
8	ITA 9162/MUM/2004	1999-2000	[D] M/S. BANK OF AMERICA	
9	ITA 2283/MUM/2005	2001-2002	[D] M/S. BANK OF AMERICA	
10	ITA 2284/MUM/2005	2001-2002	[A] M/S. BANK OF AMERICA N.A.	
11	ITA 882/MUM/2023	2014-15	[A] TANO MAURITIUS INDIA FVCI	
12	ITA 4537/MUM/2023	AY 2021-22	[A] BASF SE (E-FILED)	
13	ITA 4964/MUM/2024	2020-21	[A] SCOR SE - INDIA BRANCH ((ROCA))	
14	IT(IT)A 1073/MUM/2025	2022-23	[A] FIH MAURITIUS INVESTMENTS LTD (E-FILING)	
15	ITA 4247/MUM/2025	2004-05	[D] STANDARD CHARTERED BANK (E-FILE)	
16	ITA 4248/MUM/2025	2006-07	[D] STANDARD CHARTERED BANK (E-FILE)	
17	ITA 4249/MUM/2025	2007-08	[D] STANDARD CHARTERED BANK (E-FILE)	
18	ITA 4264/MUM/2025	2004-05	[A] STANDARD CHARTERED BANK	
19	ITA 4265/MUM/2025	2005-06	[A] STANDARD CHARTERED BANK	
20	ITA 4266/MUM/2025	2006-07	[A] STANDARD CHARTERED BANK	
21	ITA 4267/MUM/2025	2007-08	[A] STANDARD CHARTERED BANK	
22	ITA 4275/MUM/2025	2005-06	[D] STANDARD CHARTERED BANK (E-FILE)	

CAUSE LIST OF I BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 8696/MUM/2025	2023-24	[A] MS. DIVYA CHOUDHARY	
24	ITA 1037/MUM/2026	2019-20	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
25	ITA 1038/MUM/2026	2020-21	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
26	ITA 1039/MUM/2026	2021-22	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
27	ITA 1040/MUM/2026	2022-23	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
28	ITA 1041/MUM/2026	2023-24	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	


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24-Apr-2026

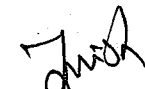
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7768/MUM/2019	2015-16	[A] ATOS INTERNATIONAL SAS	
2	ITA 7769/MUM/2019	2016-17	[A] ATOS INTERNATIONAL SAS	
3	ITA 1412/MUM/2021	2017-18	[A] ATOS INFORMATION TECHNOLOGY HK LTD	
4	ITA 2328/MUM/2022	2019-20	[A] ATOS NEDERLAND B.V.	
5	ITA 3263/MUM/2023	2020-21	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED ((ROCA))	
6	ITA 3228/MUM/2023	2020-21	[A] CORNERSTONE ONDEMAND INTERNATIONAL LIMITED (ROCA)	
7	ITA 4558/MUM/2023	2021-22	[A] CORNERSTONE ONDEMAND INTERNATIONAL LIMITED	
8	ITA 1928/MUM/2025	2019-20	[A] BIRLA CARBON U.S.A., INC (E-FILE)	
9	ITA 1664/MUM/2025	2022-2023	[A] MAERSK TANKERS A/S (E-FILE)	
10	ITA 1976/MUM/2025	2022-2023	[A] DSV AIR AND SEA HOLDINGS INC (AS A SUCCESSOR TO AGILITY HOLDINGS INC) (E-FILE)	
11	IT(IT)A 2056/MUM/2025	2022-23	[A] AUDI AG (E-FILE)	
12	ITA 7823/MUM/2025	2022-23	[A] THE LUBRIZOL CORPORATION, USA	
13	IT(IT)A 7717/MUM/2025	2014-15	[D] VILAS RAJARAM HARCHEKAR (E-FILE)	
14	ITA 8160/MUM/2025	2016-17	[A] KBC BANK NAAMLOZE VENNOOTSCHAP (E-FILE)	
15	ITA 1550/MUM/2026	2020-21	[A] OJUS RAMDAS BAXI	
16	ITA 1636/MUM/2026	2023-24	[A] SPREF II PTE LTD	
17	ITA 1680/MUM/2026	2023-24	[A] SCOR SERVICES ASIA PACIFIC PTE LTD	
18	ITA 2198/MUM/2026	AY 2022-23	[A] AI GLOBAL INVESTMENTS (CYPRUS) PCC LIMITED (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 35/MUM/2026	2023-24	[A] CITICORP INVESTMENT BANK (SINGAPORE) LTD (E-FILE)	
2	ITA 9147/MUM/2025	2023-24	[A] CITICORP INVESTMENT BANK (SINGAPORE) LTD	
3	ITA 2078/MUM/2017	2012-13	[A] FUNDTech INDIA P. LTD	
4	ITA 633/MUM/2023	2014-15	[A] BARCLAYS MERCHANT BANK (SINGAPORE) LTD. (ROCA)	
5	ITA 3358/MUM/2023	2020-21	[A] SABRE ASIA PACIFIC PTE. LIMITED.	
6	ITA 2757/MUM/2024	2014-15	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
7	ITA 2758/MUM/2024	2018-19	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
8	ITA 2759/MUM/2024	2017-18	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
9	ITA 2760/MUM/2024	2016-17	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
10	ITA 2761/MUM/2024	2015-16	[A] JEFFERIES SINGAPORE LTD (E-FILING)	
11	ITA 831/MUM/2025	2022-23	[A] ATOMSTROYEXPORT	
12	ITA 1733/MUM/2026	2023-24	[A] STAR RISING AVIATION 13 LIMITED (E-FILE)	
13	ITA 1735/MUM/2026	2023-24	[A] GENERAL REINSURANCE CORPORATION (E-FILE)	
14	ITA 1771/MUM/2026	2019-20	[A] KAUSHIK NAROTTAM SONI (E-FILE)	
15	ITA 1823/MUM/2026	2022-23	[A] MARKEL CAPITAL LIMITED (E-FILE)	


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SD 24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3351/MUM/2023	2020-21	[A] UPS ASIA GROUP PTE LTD ((ROCA))	
2	ITA 4489/MUM/2023	2021-22	[A] RADISYS CORPORATION	
3	ITA 637/MUM/2025	2018-19	[A] PABRAI INVESTMENT FUND IV L.P	
4	ITA 2064/MUM/2025	2022-23	[A] GOLDMAN SACHS (SINGAPORE) PTE (E-FILE)	
5	ITA 2128/MUM/2025	2022-23	[A] CORNERSTONE ONDEMAND INTERNATIONAL LIMITED	
6	ITA 7076/MUM/2025	2017-18	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
7	ITA 8302/MUM/2025	2017-18	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
8	ITA 945/MUM/2026	2010-11	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
9	ITA 946/MUM/2026	2011-12	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
10	ITA 947/MUM/2026	2014-15	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
11	ITA 1845/MUM/2026	2017-18	[A] SACHIN PRABHAKAR SURVE (E-FILE)	
12	ITA 1882/MUM/2026	2017-18	[A] LEGRAND NETHERLANDS B.V. (E-FILE)	
13	ITA 1887/MUM/2026	2020-21	[A] SAGAR SHANTARAM BIDWAY (E-FILE)	
14	ITA 1896/MUM/2026	2023-24	[A] SOUTH ASIA LOGISTICS PRIVATE LIMITED (E-FILE)	


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SD 24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6757/MUM/2024	2021-22	[A] OGD SERVICE HOLDINGS LIMITED ((ROCA))	
2	ITA 2072/MUM/2026	2022-2023	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
3	ITA 997/MUM/2026	2013-14	[D] ZENITH STEEL PIPES & INDUSTRIES LIMITED (E-FILE(SMC))	
4	ITA 1013/MUM/2026	1013	[A] SHRI AKSHAY MANOJ PAGDHARE	
5	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	
6	ITA 1032/MUM/2026	2021-22	[A] MEHR-NAZ CO-OP HOUSING SOCIETY LTD ((SMC))	
7	ITA 1035/MUM/2026	2022-23	[A] MIKITA VIMALKUMAR JAIN ((SMC))	
8	ITA 1036/MUM/2026	2021-22	[A] MIKITA VIMALKUMAR JAIN ((SMC))	
9	ITA 1065/MUM/2026	2016-17	[A] ANISH STUDIOS PRIVATE LIMITED (E-FILE)	
10	ITA 2029/MUM/2026	2018-2019	[A] PROTEEN SYSTEMS PRIVATE LIMITED (E-FILE(SMC))	
11	ITA 2053/MUM/2026	AY 2022-23	[A] NOV INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 2073/MUM/2026	2018-19	[A] THE VIDYA CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE(SMC))	
13	ITA 2082/MUM/2026	2014-15	[A] LUCKY COMMODITY SERVICES PRIVATE LIMITED (E-FILE(SMC))	
14	ITA 2113/MUM/2026	2012-13	[D] VINIT KUMAR BAID (E-FILE(SMC))	


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Sd/- 24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

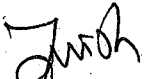
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4574/MUM/2024	2020-21	[A] M/S. PIRAMAL FINANCE LIMITED (SUCESSOR TO PIRAMAL ENTERPRISES LIMITED) (S.G. (E-FILE)(ROCA))	
2	ITA 6883/MUM/2024	2021-22	[A] PIRAMAL ENTERPRISES LIMITED (E-FILING)	
3	ITA 1021/DEL/2015	2010-11	[A] M/S. VODAFONE MOBILE SERVICES LTD. (SG)	
4	ITA 1071/DEL/2015	2010-11	[A] VODAFONE SOUTH LIMITED (SG)	
5	ITA 8971/DEL/2019	2015-16	[A] VODAFONE IDEA LIMITED (SG)	
6	ITA 4216/DEL/2013	2003-04	[A] VODAFONE MOBILE SERVICES LTD.	
7	ITA 4218/DEL/2013	2001-02	[A] VODAFONE MOBILE SERVICES LTD.	
8	ITA 4219/DEL/2013	2004-05	[A] VODAFONE MOBILE SERVICES LTD.	
9	ITA 4220/DEL/2013	2004-05	[A] VODAFONE MOBILE SERVICES LTD.	
10	ITA 4221/DEL/2013	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
11	ITA 4222/DEL/2013	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
12	ITA 4223/DEL/2013	2006-07	[A] VODAFONE MOBILE SERVICES LTD.	
13	ITA 4224/DEL/2013	2006-07	[A] VODAFONE MOBILE SERVICES LTD.	
14	ITA 4225/DEL/2013	2007-08	[A] VODAFONE MOBILE SERVICES LTD.	
15	ITA 4226/DEL/2013	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
16	ITA 4227/DEL/2013	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
17	ITA 994/DEL/2014	2009-10	[A] M/S. VODAFONE SOUTH LTD.	
18	ITA 1167/DEL/2014	2009-10	[A] M/S. VODAFONE MOBILE SERVICES LIMITED	
19	ITA 1951/DEL/2014	2009-10	[D] M/S. VODAFONE SOUTH LTD.	
20	ITA 984/DEL/2015	2007-08 (F.Y.- 2006-07)	[D] M/S. VODAFONE ESSAR MOBILE SERVICES LTD.	
21	ITA 1134/DEL/2015	2010-11	[D] M/S. VODAFONE SOUTH LTD.	
22	ITA 1135/DEL/2015	2010-11	[D] M/S. VODAFONE MOBILE SERVICES LTD.	
23	ITA 2186/DEL/2017	2008-09	[D] M/S. VODAFONE MOBILE SERVICES LTD.	
24	ITA 4802/DEL/2017	2007-08	[A] VODAFONE MOBILE SERVICES LTD.	
25	ITA 4924/DEL/2017	2008-09	[A] VODAFONE MOBILE SERVICES LTD.	
26	ITA 6032/DEL/2017	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	

CAUSE LIST OF J BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 6033/DEL/2017	2005-06	[A] VODAFONE MOBILE SERVICES LTD.	
28	ITA 8074/DEL/2018	2008-09	[D] VODAFONE SOUTH LTD	
29	ITA 8075/DEL/2018	2004-05	[D] VODAFONE SOUTH LTD	
30	ITA 8076/DEL/2018	2005-06	[D] VODAFONE SOUTH LTD	
31	ITA 8077/DEL/2018	2006-07	[D] VODAFONE SOUTH LTD	
32	ITA 8078/DEL/2018	2007-08	[D] VODAFONE SOUTH LTD	
33	ITA 2270/DEL/2019	2010-11	[A] VODAFONE IDEA LTD.	
34	ITA 1258/MUM/2021	2016-17	[A] VODAFONE IDEA LTD. (EARLIAR KNOWN AS VODAFONE INDIA LTD. SHICH STANDS MERGED WITH IDEA CELLULAR LTD. & CONSIQUENTLY KNOWN AS VODAFONE IDEA LTD.)	
35	IT(TP)A 2242/MUM/2026	AY 2022-23	[A] MOTT MACDONALD PRIVATE LIMITED (E-FILE)	
36	ITA 1081/MUM/2026	2011-12	[A] M/S MICHIGAN TRADERS PRIVATE LIMITED (E-FILE)	
37	ITA 2132/MUM/2026	2022-23	[A] XTX MARKETS LLP	
38	ITA 2171/MUM/2026	2022-23	[A] OETIKER INDIA PRIVATE LIMITED (E-FILE)	
39	ITA 2183/MUM/2026	2012-13	[A] POLYCOM TECHNOLOGY (R&D) CENTER PRIVATE LIMITED (E-FILE)	
40	ITA 2184/MUM/2026	2014-15	[A] POLYCOM TECHNOLOGY (R&D) CENTER PRIVATE LIMITED (E-FILE)	
41	ITA 2192/MUM/2026	2022-23	[A] NTT GLOBAL DATA CENTERS & CLOUD INFRASTRUCTURE INDIA PRIVATE LIMITED (E-FILE)	
42	ITA 2199/MUM/2026	2022-23	[A] MUN HEALTH PRODUCT (INDIA) PRIVATE LIMITED (E-FILE)	
43	ITA 2204/MUM/2026	2022-23	[A] UBER INDIA SYSTEMS PRIVATE LIMITED (AS SUCCESSOR TO UBER INDIA RESEARCH AND DEVELOPMENT PVT LTD) (E-FILE)	
44	ITA 2246/MUM/2026	2022-23	[A] PRIME FOCUS LIMITED (E-FILE)	


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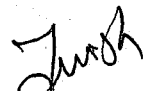
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4571/MUM/2024	2020-2021	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE (ROCA))	
2	ITA 4206/MUM/2024	2020-21	[A] RESTAURANT BRANDS ASIA LIMITED ((ROCA))	
3	IT(TP)A 6244/MUM/2024	2021-2022	[A] UNBXD SOFTWARE PRIVATE LIMITED (E-FILE)	
4	ITA 683/MUM/2026	2019-2020	[A] SHRI SHANKESHWARA PROPERTIES AND ASSOCIATES (E-FILE(SMC))	
5	ITA 6087/MUM/2024	2021-2022	[A] WAN HAI LINES (INDIA) PRIVATE LIMITED (E-FILING)	
6	ITA 7910/MUM/2025	2022-23	[A] NORD SCHROTT INDIA PVT LTD.	
7	ITA 2229/MUM/2026	2018-19	[A] KALPANARANI PANDA (E-FILE(SMC))	
8	ITA 2230/MUM/2026	2024-25	[A] MRS. KERAFRID N. DAMANIA (AS THE SURVIVING PARTNER OF PHIL CONSTRUCTION CO.) (E-FILE(SMC))	
9	ITA 2231/MUM/2026	2016-17	[A] SAMIT MAHENDRA KUMAR SHAH (E-FILE(SMC))	
10	ITA 2244/MUM/2026	2015-2016	[A] VIKAS TOWERS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE(SMC))	
11	ITA 2245/MUM/2026	2012-13	[A] SMT. MAKIYA JUNAID FURNITUREWALA (E-FILE(SMC))	
12	ITA 2250/MUM/2026	2017-18	[A] PREMJI NARSHI KARIA (E-FILE(SMC))	
13	ITA 2257/MUM/2026	2017-18	[A] SINDHI PANCHAYAT MALAD EAST AND WEST (E-FILE(SMC))	
14	ITA 2276/MUM/2026	2021-22	[D] ARTI RAKESH KATHOTIA (E-FILE (SMC))	
15	ITA 2278/MUM/2026	2011	[D] DILIP SUKANRAJ GOWANI ((SMC))	


Assistant Registrar
S.D. 24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4909/MUM/2024	2020-21	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE (ROCA))	
2	ITA 1104/MUM/2026	2011-12	[A] VIKESH KANTILAL DOSHI (E-FILE)	
3	ITA 2423/MUM/2026	2022-23	[A] RED HAT INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 2421/MUM/2026	2022-23	[A] OXFORD UNIVERSITY PRESS (E-FILE)	
5	ITA 2471/MUM/2026	2017-2018	[A] PLANTS PLANET (E-FILE(SMC))	
6	ITA 2480/MUM/2026	2022-23	[A] PRASHANT KUMAR MOHANRAO SURKANTI (E-FILE(SMC))	
7	ITA 2485/MUM/2026	2017-18	[A] CHARLES FATIMA PINTO (E-FILE(SMC))	
8	ITA 2492/MUM/2026	2018-19	[A] MOHANDAS PONNIL THAZHATHATHIL (E-FILE(SMC))	
9	ITA 2507/MUM/2026	2019-20	[A] SARIKA RAVKA (E-FILE(SMC))	
10	ITA 2511/MUM/2026	2020-2021	[A] RASHIDA ZOHER KARACHIWALA (E-FILE(SMC))	
11	ITA 2512/MUM/2026	2022-23	[A] THE ALUMNI ASSOCIATION OF SCIENCE COLLEGE NAGPUR (E-FILE(SMC))	
12	ITA 2515/MUM/2026	2019-20	[A] MUKESH JHUNJHUNWALA (E-FILE(SMC))	
13	ITA 2517/MUM/2026	2022-23	[A] KOKAN RURAL DEVELOPMENT CHARITABLE ASSOCIATION (E-FILE(SMC))	
14	ITA 2524/MUM/2026	2020-21	[A] JP DECKS CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE(SMC))	
15	ITA 2478/MUM/2026	2009-10	[A] SHYAM GOPALDAS AHUJA (E-FILE(SMC))	
16	ITA 2479/MUM/2026	2012-13	[A] SHYAM GOPALDAS AHUJA (E-FILE(SMC))	
17	ITA 1571/MUM/2026	2010-11	[A] SHYAM GOPALDAS AHUJA (E-FILE)	
18	ITA 2417/MUM/2026	2013-14	[A] SHYAM GOPALDAS AHUJA (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 27-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4779/MUM/2024	2020-21	[A] EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED	
2	ITA 6747/MUM/2024	2021-22	[A] EMERSON PROCESS MANAGEMENT (INDIA) PVT LTD	
3	ITA 5853/MUM/2025	2013-14	[A] BAJAJ AUTO LIMITED (E-FILE)	
4	ITA 5982/MUM/2025	2013-14	[D] BAJAJ AUTO LIMITED (E-FILE)	
5	ITA 9086/MUM/2025	2022-23	[A] ARAMEX TRANSPORTATION INDIA PRIVATE LIMITED	
6	ITA 9087/MUM/2025	2022-23	[A] ARAMEX INDIA PRIVATE LIMITED	
7	ITA 8548/MUM/2025	2016-2017	[A] NAMRITA KABRA (E-FILE (SMC))	
8	ITA 1998/MUM/2026	2022-23	[A] COLGATE PALMOLIVE (INDIA) LIMITED	
9	ITA 2066/MUM/2026	2022-23	[A] LIFESCAN MEDICAL DEVICES INDIA PRIVATE LIMITED (E-FILE)	
10	ITA 2067/MUM/2026	2022-23	[A] KAIROS PROPERTIES PRIVATE LIMITED (E-FILE)	
11	ITA 2071/MUM/2026	2022-23	[A] APM TERMINALS INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 2078/MUM/2026	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SABA SOFTWARE INDIA PVT LTD (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4641/MUM/2025	2016-17	[A] ACT INFRAPORT LIMITED	
2	ITA 4642/MUM/2025	2018-19	[A] ACT INFRAPORT LIMITED	
3	IT(TP)A 2195/MUM/2026	2022-23	[A] EWAC ALLOYS LIMITED (E-FILE)	
4	ITA 2132/MUM/2022	2017-18	[A] KSB LIMITED	
5	ITA 3214/MUM/2025	2020-21	[A] TARUN NANDKUMAR SEKSARIA ((SMC))	
6	ITA 7043/MUM/2025	2013-14	[A] FMC INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 271/MUM/2026	2022-23	[A] GLUHEND INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 381/MUM/2026	2020-21	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (E-FILE)	
9	ITA 2084/MUM/2026	2022-2023	[A] EXPERIAN SERVICES INDIA PRIVATE LIMITED (E-FILE)	
10	ITA 2146/MUM/2026	2022-23	[A] BAYER BIO SCIENCE PRIVATE LIMITED	
11	ITA 2156/MUM/2026	2022-23	[A] CLARIVATE ANALYTICS (INDIA) PVT LTD	
12	ITA 2157/MUM/2026	2022-23	[A] KEC INTERNATIONAL LIMITED	
13	ITA 2240/MUM/2026	2022-23	[A] BNP PARIBAS SECURITIES INDIA PRIVATE LIMITED (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6917/MUM/2024	2021-22	[A] FCS MACHINERY (INDIA) PRIVATE LIMITED (E-FILING)	
2	ITA 6918/MUM/2024	2021-22	[A] FCS MANUFACTURING (INDIA) PRIVATE LIMITED (E-FILING (SG))	
3	ITA 9228/MUM/2025	2022-23	[A] GODREJ REDEVELOPERS (MUMBAI) PRIVATE LIMITED	
4	ITA 9229/MUM/2025	2022-23	[A] GODREJ TOWNSHIP DEVELOPMENT LIMITED	
5	ITA 9230/MUM/2025	2022-23	[A] GODREJ GREENVIEW HOUSING PRIVATE LIMITED	
6	ITA 2279/MUM/2026	2012-13	[D] CITIGROUP GLOBAL MARKETS INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 2280/MUM/2026	2013-14	[D] CITIGROUP GLOBAL MARKETS INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 2281/MUM/2026	2014-15	[D] CITIGROUP GLOBAL MARKETS INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 2215/MUM/2026	2021-22	[A] CHANDRASINH BHARATSINH GOHIL (E-FILE)	
10	ITA 6746/MUM/2024	2021-22	[A] BASF CHEMICALS INDIA PRIVATE LIMITED	
11	ITA 8448/MUM/2025	2012-13	[A] YASH DISTRIBUTORS (E-FILE (SMC))	
12	ITA 8455/MUM/2025	2019-20	[A] G M S OFFSHORE SERVICE PRIVATE LIMITED (E-FILE (SMC))	
13	ITA 2216/MUM/2026	2022-23	[A] CHANDRASINH BHARATSINH GOHIL (E-FILE)	
14	ITA 2228/MUM/2026	2018-19	[A] KIRAN PUKHRAJ JAIN (E-FILE)	
15	ITA 2253/MUM/2026	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SABA SOFTWARE PVT LTD) (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 30-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2457/MUM/2022	2017-18	[A] DSV AIR & SEA PRIVATE LIMITED	
2	ITA 2458/MUM/2022	2018-19	[A] DSV AIR & SEA PRIVATE LIMITED	
3	ITA 3702/MUM/2024	2020-21	[A] DSV AIR & SEA PRIVATE LIMITED	
4	ITA 5937/MUM/2024	2021-22	[A] DSV AIR & SEA PRIVATE LIMITED	
5	ITA 6577/MUM/2024	2021-22	[A] CLSA INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 4706/MUM/2024	2020-21	[A] CLSA INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 2410/MUM/2026	2021-22	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
8	ITA 2407/MUM/2026	2014-15	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
9	ITA 6685/MUM/2024	2021-22	[A] ANKAPALLI TOLLWAY PRIVATE LIMITED (E-FILE)	
10	ITA 8153/MUM/2025	2012-13	[D] PUKHRAJ HANJARILAL MEHTA (E-FILE (SMC))	
11	ITA 8255/MUM/2025	2013-14	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
12	ITA 8428/MUM/2025	2010 - 11	[A] VEEJAY EXPORTS PRIVATE LIMITED (E-FILE (SMC))	
13	ITA 2318/MUM/2026	2022-23	[A] FED EX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES INDIA PVT LTD	
14	ITA 2379/MUM/2026	2022-23	[A] GAMMON INDIA LIMITED (E-FILE)	
15	ITA 2384/MUM/2026	2022-23	[A] M/S LUBRIZOL INDIA PRIVATE LIMITED (E-FILE)	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4176/MUM/2025	2014-15	[A] CEEKEPEE ENGINEERING WORKS PRAIVATE LIMITED	
2	ITA 7272/MUM/2025	2011-12	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
3	ITA 7273/MUM/2025	2012-13	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
4	ITA 33/MUM/2026	2007-08	[A] RAKESH JABARMAL JAIN (E-FILE)	
5	ITA 1415/MUM/2026	2010-11	[A] VIKRANT MAHENDRA SACHADE (E-FILE)	
6	ITA 1416/MUM/2026	2011-12	[A] VIKRANT MAHENDRA SACHADE (E-FILE)	
7	ITA 1979/MUM/2026	2022-23	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
8	ITA 1980/MUM/2026	2023-24	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 1981/MUM/2026	2024-25	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
10	ITA 1984/MUM/2026	2020-21	[A] NAMGYAL LECHCHO (E-FILE)	
11	ITA 1991/MUM/2026	2011-12	[A] KISHOR NANJI DUBRIYA (E-FILE)	
12	ITA 2017/MUM/2026	2020-21	[A] SHIVSHAKTI DEVELOPERS	
13	ITA 2021/MUM/2026	2017-18	[A] ROHIT PREMJI CHHEDA (E-FILE)	
14	ITA 2022/MUM/2026	2019-20	[A] TALATI PROPERTY CONSULTANTS (E-FILE)	
15	ITA 2023/MUM/2026	2019-20	[A] BIKEN GIRISHKUMAR JARIWALA (E-FILE)	
16	ITA 1476/MUM/2026	2013-14	[A] PRATUL SHARE CUSTODIAN PVT LTD	


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2135/MUM/2026	2018-19	[A] KIRAM PUKHRAJ JAIN	
2	ITA 2136/MUM/2026	2017-18	[A] NIMMI VISHINDAS VAZIRANI	
3	ITA 2137/MUM/2026	2011-12	[A] JAYA PARMANAND PATEL	
4	ITA 2167/MUM/2026	2016-17	[A] VASUNDHARA SARJERAO GHADAGE (E-FILE)	
5	ITA 2189/MUM/2026	2020-21	[A] MUKESH BABULAL CHAURADIYA (E-FILE)	
6	ITA 2200/MUM/2026	2019-20	[A] SHRADDHA CHANDRASINH GOHIL (E-FILE)	
7	ITA 2201/MUM/2026	2021-22	[A] SHRADDHA CHANDRASINH GOHIL (E-FILE)	
8	ITA 2206/MUM/2026	2018-19	[A] KALPATARU COOP CREDIT SOCIETY LTD (E-FILE)	
9	ITA 2213/MUM/2026	2019-20	[A] CHANDRASINH BHARATSINH GOHIL (E-FILE)	
10	ITA 2214/MUM/2026	2020-21	[A] CHANDRASINH BHARATSINH GOHIL (E-FILE)	
11	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	


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24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6985/MUM/2025	2018-19	[A] ADDAX TRADING PRIVATE LIMITED (E-FILE)	
2	ITA 2288/MUM/2026	2014-15	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
3	ITA 2289/MUM/2026	2015-16	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
4	ITA 2298/MUM/2026	2009-10	[D] HANSU KUMAR PANDEY (E-FILE)	
5	ITA 2304/MUM/2026	2017-18	[A] SHILPA RAKESH PATIL (E-FILE)	
6	ITA 2305/MUM/2026	2012-13	[A] S H DONUT EMPIRE INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 2319/MUM/2026	2021-22	[A] NANHA TARA WELFARE FOUNDATION	
8	ITA 2320/MUM/2026	2020-21	[A] JITENDRA SINGH CHOUHAN	
9	ITA 2321/MUM/2026	2018-19	[A] JITENDRA SINGH CHOUHAN	
10	ITA 2328/MUM/2026	2019-20	[A] TEJAS MUKESH SHAH	
11	ITA 2334/MUM/2026	2007	[D] SAUMIL DIAMOND (E-FILE)	
12	ITA 2376/MUM/2026	2011-12	[A] RUPALI RAVINDRA KABADI (E-FILE)	
13	ITA 1614/MUM/2026	2016-17	[A] ROY REX CORNELLO (E-FILE)	


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24-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2383/MUM/2026	2007-08	[D] PUJA MANISH JAIN (E-FILING)	
2	ITA 2391/MUM/2026	2008-09	[D] PUJA MANISH JAIN (E-FILE)	
3	ITA 2418/MUM/2026	2020-21	[A] PRASHANT KUMAR MOHANRAO SURKANTI (E-FILE)	
4	ITA 2420/MUM/2026	2018-19	[A] SUSHILKUMAR BRAMHADIN MISHRA (E-FILE)	
5	ITA 2422/MUM/2026	2018-19	[A] PARIKSHIT SADASHIVA KUNDER (E-FILE)	
6	ITA 2425/MUM/2026	2011-12	[A] RIMPLE DILIPBHAI PATEL (E-FILE)	
7	ITA 2446/MUM/2026	2019-20	[A] INFINITY TOWER BUILDING NO-2 CHSL (E-FILE)	
8	ITA 2452/MUM/2026	2020-21	[A] MAYUR NAVINBHAI PARIKH (E-FILE)	
9	ITA 2465/MUM/2026	2017-18	[A] SOMNATH JANARDAN WAMAN (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 27-APRIL-2026 (MONDAY)

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Sri	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3717	MUM	2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	G	2011-12
2	ITA	4431	MUM	2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	G	2011-12
3	ITA	2390	MUM	2015	2012-13	[A] STATE BANK OF INDIA	G	
4	ITA	2429	MUM	2015	2012-13	[D] STATE BANK OF INDIA	G	
5	ITA	2784	MUM	2014	2005-06	[A] STATE BANK OF INDIA	G	
6	ITA	5916	MUM	2017	2009-10	[D] STATE BANK OF INDIA	G	
7	ITA	6004	MUM	2017	2006-07	[A] STATE BANK OF INDIA	G	
8	ITA	2648	MUM	2018	2013-14	[D] M/S STATE BANK OF MYSORE	G	
9	ITA	2657	MUM	2018	2012-13	[D] STATE BANK OF MYSORE	G	
10	ITA	2831	MUM	2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
11	ITA	2832	MUM	2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
12	ITA	3328	MUM	2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	G	2014-15
13	ITA	3395	MUM	2018	2013-14	[D] STATE BANK OF INDIA	G	
14	ITA	3429	MUM	2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	G	2013-14
15	ITA	3430	MUM	2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	G	2014-15
16	ITA	2189	MUM	2019	1997-98	[D] M/S STATE BANK OF INDIA	G	
17	ITA	2190	MUM	2019	1998-99	[D] M/S STATE BANK OF INDIA	G	
18	ITA	2290	MUM	2019	1997-98	[A] STATE BANK OF INDIA	G	
19	ITA	2291	MUM	2019	1998-99	[A] STATE BANK OF INDIA	G	
20	ITA	2851	MUM	2019	2011-12	[A] STATE BANK OF INDIA	G	
21	ITA	2874	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	

22	ITA	3034	MUM	2019	2015-16	[D] M/S STATE BANK OF INDIA	G	
23	ITA	3412	MUM	2019	2016-17	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
24	ITA	3413	MUM	2019	2016-17	[A] STATE BANK OF INDIA	G	
25	ITA	3419	MUM	2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	G	2015-16
26	ITA	3420	MUM	2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	G	2016-17
27	ITA	3470	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
28	ITA	3472	MUM	2019	2012-13	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
29	ITA	3503	MUM	2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	G	2016-17
30	ITA	3504	MUM	2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	G	2015-16
31	ITA	3572	MUM	2019	2012-13	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
32	ITA	3573	MUM	2019	2015-16	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
33	ITA	147	MUM	2022	99-00	[A] STATE BANK OF INDIA	G	
34	ITA	328	MUM	2022	2017-18	[A] STATE BANK OF INDIA	G	
35	ITA	1032	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
36	ITA	1033	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
37	ITA	1042	MUM	2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK OF MYSORE)	G	
38	ITA	1055	MUM	2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
39	ITA	1121	MUM	2022	2018-19	[D] M/S STATE BANK OF INDIA	G	
40	ITA	1373	MUM	2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE)	G	
41	ITA	1798	MUM	2023	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	G	
42	ITA	1967	MUM	2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	G	
43	ITA	4097	MUM	2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
44	ITA	4116	MUM	2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
45	ITA	4118	MUM	2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
46	ITA	4447	MUM	2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
47	ITA	1529	MUM	2024	2014-15	[A] STATE BANK OF INDIA	G	
48	ITA	1530	MUM	2024	2017-18	[A] STATE BANK OF INDIA	G	
49	ITA	2190	MUM	2024	2019-20	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
50	ITA	495	MUM	2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	G	e-filing
51	ITA	577	MUM	2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	G	e-filing
52	ITA	1593	MUM	2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
53	ITA	2285	MUM	2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	G	e-file
54	ITA	2717	MUM	2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING

55	ITA	3086	MUM	2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	G	E-FILE
56	ITA	3580	MUM	2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
57	ITA	4311	MUM	2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	G	E-FILE
58	ITA	5180	MUM	2025	2017-18	[A] STATE BANK OF INDIA	G	
59	ITA	7040	MUM	2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE
60	ITA	7041	MUM	2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE


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24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 28-APRIL-2026 (TUESDAY)

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	8427	MUM	2025	2017- 2018	[A] POOJA VINESH ADVANI (E-FILE (SMC))	K	E-FILE (SMC)

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4142	MUM	2023	2021- 22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	I	e-filed

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5401	MUM	2025	2001- 02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	245	MUM	2023	2018- 2019	[A] NARESH MANAKCHAND JAIN	B	
2	ITA	246	MUM	2023	2019- 2020	[A] NARESH MANAKCHAND JAIN	B	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

(PART HEARD MATTERS AT 2.30 PM)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4411	MUM	2025	2012-13	[A] BALGOPAL HOLDINGS AND TRADERS LIMITED	B		

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

CLARIFICATION MATTERS At 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1917	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E		
2	ITA	1918	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K BHAGAT L/H	E		
3	ITA	1919	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E		
4	ITA	2120	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	E-FILE	
5	ITA	2215	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	e-file	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 30-APRIL-2026 (THURSDAY)

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS at 02:30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3930	MUM	2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
2	ITA	3931	MUM	2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
3	ITA	3932	MUM	2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
4	ITA	3933	MUM	2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
5	ITA	3934	MUM	2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
6	ITA	3949	MUM	2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
7	CO	312	MUM	2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	D	
8	CO	313	MUM	2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	D	
9	CO	314	MUM	2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	D	
10	CO	315	MUM	2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	D	

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1393	MUM	2024	2016-17	[A] KANAKIA SPACES PRIVATE LIMITED	E	
2	ITA	1395	MUM	2024	2018-19	[A] KANAKIA SPACES PRIVATE LIMITED	E	
3	ITA	1396	MUM	2024	2019-20	[A] KANAKIA SPACES PRIVATE LIMITED	E	
4	ITA	1398	MUM	2024	2017-18	[A] KANAKIA SPACES PRIVATE LIMITED	E	
5	ITA	1631	MUM	2024	2019-20	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING
6	ITA	1632	MUM	2024	2018-19	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING
7	ITA	1633	MUM	2024	2017-18	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-Filing
8	ITA	1634	MUM	2024	2016-17	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING


Assistant Registrar
24-Apr-2026